

# **C O N T E N T S**

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Aaron Rashid, Shri J.M. (Theni)  
Abdullah, Dr. Farooq (Srinagar)  
Acharia, Shri Basu Deb (Bankura)  
Adhikari, Shri Sisir (Kanthi)  
Adhikari, Shri Suwendu (Tamluk)  
Adhi Sankar, Shri ( Kallakurichi)  
Aditya Nath, Yogi (Gorakhpur)  
Adsul, Shri Anandrao (Amravati)  
Advani, Shri L.K. (Gandhinagar)  
Agarwal, Shri Jai Prakash (North East Delhi)  
Agrawal, Shri Rajendra (Meerut)  
Ahamed, Shri E. (Malappuram)  
Ahir, Shri Hansraj G. (Chandrapur)  
Ahmed, Shri Sultan (Uluberia)  
Ajmal, Shri Badruddin (Dhubri)  
Ajnala, Dr. Rattan Singh (Khadoor Sahib)  
Alagiri, Shri M.K. (Madurai)  
Alagiri, Shri S. (Cuddalore)  
Amlabe, Shri Narayan Singh (Rajgarh)  
Anandan, Shri M. (Viluppuram)  
Ananth Kumar, Shri (Bangalore South)  
Angadi, Shri Suresh (Belgaum)  
Antony, Shri Anto (Pathanamathitta)  
Anuragi, Shri Ghanshyam (Jalaun)  
Argal, Shri Ashok (Bhind)  
Aron, Shri Praveen Singh (Bareilly)  
Awale, Shri Jaywant Gangaram (Latur)

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Azharuddin, Mohammed (Moradabad)  
Baal, Shri T.R. (Sriperumbudur)  
'Baba', Shri K.C. Singh (Nainital-Udhamsingh Nagar)  
Babar, Shri Gajanan D. (Maval)  
Babbar, Shri Raj (Firozabad)  
Badal, Shrimati Harsimrat Kaur (Bhatinda)  
Baghel, Shrimati Sarika Devendra Singh (Hathras)  
Bahuguna, Shri Vijay (Tehri Garhwal)  
Bairwa, Shri Khiladi Lal (Karauli Dholpur)  
Bais, Shri Ramesh (Raipur)  
Baite, Shri Thangso (Outer Manipur)  
Baitha, Shri Kameshwar (Palamau)  
Bajwa, Shri Pratap Singh (Gurdaspur)  
Bakshi, Shri Subrata (Kolkata Dakshin)  
Baliram, Dr. (Lalganj)  
Balmiki, Shri Kamlesh (Bulandshahr)  
Bandyopadhyay, Shri Sudip (Kolkata Uttar)  
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Banerjee, Shri Kalyan (Sreerampur)  
Bansal, Shri Pawan Kumar (Chandigarh)  
Bapiraju, Shri K. (Narsapuram)  
Barq, Dr. Shafiqur Rahman (Sambhal)  
Basavaraj, Shri G. S. (Tumkur)  
Basheer, Shri Mohammed E.T. (Ponnani)  
Baske, Shri Pulin Bihari (Jhargram)  
Bauri, Shrimati Susmita (Vishnupur)  
Bavalia, Shri Kunvarjibhai Mohanbhai (Rajkot)  
Beg, Dr. Mirza Mehboob (Anantnag)

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Bhadana, Shri Avtar Singh (Faridabad)  
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Bhaiya, Shri Shivraj (Damoh)  
Bhoi, Shri Sanjay (Bargarh)  
Bhonsle, Shri Udayanraje (Satara)  
Bhujbal, Shri Sameer (Nashik)  
Bhuria, Shri Kanti Lal (Ratlam)  
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Bishnoi, Shri Kuldeep (Hisar)  
Biswal, Shri Hemanand (Sundargarh)  
Bundela, Shri Jitendra Singh (Khajuraho)  
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Chacko, Shri P.C. (Thrissur)  
Chang, Shri C.M. (Nagaland)  
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Chaudhary, Dr. Tushar (Bardoli)  
Chaudhary, Shri Arvind Kumar (Basti)  
Chaudhary, Shri Jayant (Mathura)  
Chauhan, Shri Dara Singh (Ghosi)  
Chauhan, Shri Mahendrasinh P. (Sabarkantha)  
Chauhan, Shri Prabhatsinh P. (Panchmahal)  
Chauhan, Shri Sanjay Singh (Bijnor)  
Chauhan, Shrimati Rajkumari (Aligarh)  
Chavan, Shri Harishchandra (Dindori)  
Chidambaram, Shri P. (Sivaganga)  
Chinta Mohan, Dr. (Tirupati)  
Chitthan, Shri N.S.V. (Dindigul)

Choudhary, Shri Bhudeo (Jamui)  
Choudhary, Shri Harish (Barmer)  
Choudhary, Shri Nikhil Kumar (Katihar)  
Choudhry, Shrimati Shruti (Bhiwani-Mahendragarh)  
Choudhury, Shri Abu Hasem Khan (Maldaha Dakshin)  
Chowdhary, Shrimati Santosh (Hoshiarpur)  
Chowdhury, Shri Adhir (Bahrampur)  
Chowdhury, Shri Bansa Gopal (Asansol)  
'Commando', Shri Kamal Kishor (Bahraich)  
Das, Shri Bhakta Charan (Kalahandi)  
Das, Shri Khagen (Tripura West)  
Das, Shri Ram Sundar (Hajipur)  
Dasgupta, Shri Gurudas (Ghatal)  
Dasmunsi, Shrimati Deepa (Raiganj)  
Dastidar, Dr. Kakoli Ghosh (Barasat)  
Davidson, Shrimati J. Helen (Kanyakumari)  
De, Dr. Ratna (Hooghly)  
Deka, Shri Ramen (Mangaldoi)  
Deo, Shri V. Kishore Chandra (Aruku)  
Deora, Shri Milind (Mumbai-South)  
Deshmukh, Shri K.D. (Balaghat)  
Devi, Shrimati Ashwamedh (Ujjayarpur)  
Devi, Shrimati Rama (Sheohar)  
Devegowda, Shri H.D. (Hassan)  
Dhanapalan, Shri K. P. (Chalakudy)  
Dhotre, Shri Sanjay (Akola)  
Dhruvanarayana, Shri R. (Chamrajanagar)  
Dhurve, Shrimati Jyoti (Betul)  
Dias, Shri Charles (Nominated)

Dikshit, Shri Sandeep (East Delhi)  
Dome, Dr. Ram Chandra (Bolpur)  
Dubey, Shri Nishikant (Godda)  
Dudhgaonkar, Shri Ganeshrao Nagorao (Parbhani)  
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Elangovan, Shri T.K.S. ( Chennai North )  
Engti, Shri Biren Singh (Autonomous Distt. Assam)  
Ering, Shri Ninong (Arunachal East)  
Gaddigoudar, Shri P.C. (Bagalkot)  
Gadhvi, Shri Mukesh Bhairavdanji (Banaskantha)  
Gaikwad, Shri Eknath Mahadeo (Mumbai South Central)  
Gandhi, Shri Dilipkumar Mansukhlal (Ahmadnagar)  
Gandhi, Shri Rahul (Amethi)  
Gandhi, Shri Varun (Pilibhit)  
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Gandhi, Shrimati Sonia (Raebareli)  
Gandhiselvan, Shri S. (Namakkal)  
Ganeshamurthi, Shri A. (Erode)  
Gavit, Shri Manikrao Hodlya (Nandurbar)  
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Geete, Shri Anant Gangaram (Raigad)  
Ghatowar, Shri Paban Singh (Dibrugarh)  
Ghubaya, Shri Sher Singh (Ferozpur)  
Gogoi, Shri Dip (Kaliabor)  
Gohain, Shri Rajen (Nowgong)  
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Hussain, Shri Syed Shahnawaz (Bhagalpur)  
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Jahan, Shrimati Kaisar (Sitapur)  
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Jaiswal, Dr. Sanjay (Paschim Champaran)  
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Jaiswal, Shri Shriprakash (Kanpur)  
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Kumar, Shri Shailendra (Kaushambi)  
Kumar, Shri Virendra (Tikamgarh)  
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Kumari, Shrimati Putul (Banka)  
Kurup, Shri N. Peethambara (Kollam)  
Laguri, Shri Yashbant (Keonjhar)  
Lakshmi, Shrimati Panabaka (Bapatla)  
Lal, Shri Pakauri (Robertsganj)  
Lalu Prasad, Shri (Saran)  
Lingam, Shri P. (Tenkasi)  
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Mahtab, Shri Bhartruhari (Cuttack)  
Majhi, Shri Pradeep (Nabarangpur)  
Majumdar, Shri Prasanta Kumar (Balurghat)  
Maken, Shri Ajay (New Delhi)  
Malik, Shri Jitender Singh (Sonepat)  
Malik, Shri Sakti Mohan (Arambagh)  
Mandal, Dr. Tarun (Jaynagar)  
Mandal, Shri Mangani Lal (Jhanjharpur)  
Mandlik, Shri Sadashivrao Dadoba (Kolhapur)  
Mani, Shri Jose K. (Kottayam)  
Manian, Shri O.S. (Mayiladuthurai)  
Manjhi, Shri Hari (Gaya)  
Maran, Shri Dayanidhi (Chennai Central)  
Marandi, Shri Babu Lal (Kodarma)  
Masram, Shri Basori Singh (Mandla)  
Mcleod, Shrimati Ingrid (Nominated)  
Meena, Shri Namoo Narain (Tonk -Sawai Madhopur)  
Meena, Shri Raghuvir Singh (Udaipur)  
Meena, Dr. Kirodi Lal (Dausa)  
Meghe, Shri Datta (Wardha)  
Meghwal, Shri Arjun Ram (Bikaner)  
Meghwal, Shri Bharat Ram (Sriganganagar)  
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Mirdha, Dr. Jyoti (Nagaur)  
Mishra, Shri Govind Prasad (Sidhi)

Mishra, Shri Mahabal (West Delhi)  
Misra, Shri Pinaki (Puri)  
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Moily, Shri M. Veerappa (Chikballapur)  
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Munde, Shri Gopinath (Beed)  
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Naik, Shri Shripad Yesso (North Goa)  
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Naqvi, Shri Zafar Ali (Kheri)  
Narah, Shrimati Ranee (Lakhimpur)  
Narayanrao, Shri Sonawane Pratap (Dhule)  
Narayanasamy, Shri V. (Puducherry)  
Naskar, Shri Gobinda Chandra (Bangaon)  
Natarajan, Shri P.R. (Coimbatore)  
Natrajan, Kumari Meenakshi (Mandsaur)  
Nirupam, Shri Sanjay (Mumbai North)  
Nishad, Capt. Jai Narain Prasad (Muzaffarpur)  
Noor, Kumari Mausam (Maldaha Uttar)  
Ola, Shri Sis Ram (Jhunjhunu)

Owaisi, Shri Asaduddin (Hyderabad)  
Pakkirappa, Shri S. (Raichur)  
Pal, Shri Jagdambika (Domariyaganj)  
Pal, Shri Rajaram (Akbarpur)  
Pala, Shri Vincent H. (Shillong)  
Palanimanickam, Shri S.S. (Thanjavur)  
Panda, Shri Baijayant (Kendrapara)  
Panda, Shri Prabodh (Midnapore)  
Pandey, Dr. Vinay Kumar (Shrawasti)  
Pandey, Kumari Saroj (Durg)  
Pandey, Shri Gorakhnath (Bhadohi)  
Pandey, Shri Rakesh (Ambedkar Nagar)  
Pandey, Shri Ravindra Kumar (Giridih)  
Pangi, Shri Jayaram (Koraput)  
Paranjpe, Shri Anand Prakash (Kalyan)  
Paswan, Shri Kamlesh (Bansgaon)  
Patasani, Dr. Prasanna Kumar (Bhubaneswar)  
Patel, Shri Bal Kumar (Mirzapur)  
Patel, Shri Deoraj Singh (Rewa)  
Patel, Shri Devji M. (Jalore)  
Patel, Shri Dinsha (Kheda)  
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Patel, Shri Lalubhai Babubhai (Daman & Diu)  
Patel, Shri Nathubhai Gomanbhai (Dadra & Nagar Haveli)  
Patel, Shri Praful (Bhandara-Gondiya)  
Patel, Shri R.K. Singh (Banda)  
Patel, Shri Somabhai Gandlal Koli (Surendranagar)  
Patel, Shrimati Jayshreeben (Mahesana)  
Pathak, Shri Harin (Ahmedabad East )

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Patil, Shri C.R. (Navsari)

Patil, Shri Danve Raosaheb (Jalna)

Patil, Shri Sanjay Dina (Mumbai North East)

Patil, Shri Pratik (Sangli)

Patle, Shrimati Kamla Devi (Janjgir-Champa)

Paul, Shri Tapas (Krishnanagar)

Pawar, Shri Sharad (Madha)

Pilot, Shri Sachin (Ajmer)

Potai, Shri Sohan (Kanker)

Prabhakar, Shri Ponnarn (Karimnagar)

Pradhan, Shri Amarnath (Sambalpur)

Pradhan, Shri Nityananda (Aska)

Prasada, Shri Jitin (Dhaurhara)

Premdas, Shri (Etawah)

Punia, Shri P. L. (Barabanki)

Purandeswari, Shrimati D. (Visakhapatnam)

Purkayastha, Shri Kabindra (Silchar)

Radadiya, Shri Vitthalbhai Hansrajibhai (Porbandar)

Raghavan, Shri M.K. (Kozhikode)

Raghavendra, Shri B.Y. (Shimoga)

Rahman, Shri Abdul (Vellore)

Rai, Shri Prem Das (Sikkim)

Raja, Shri A. (Nilgiris)

Rajagopal, Shri L. (Vijayawada)

Rajbhar, Shri Ramashankar (Salempur)

Rajendran, Shri C. (Chennai South)

Rajesh, Shri M.B. (Palakkad)

Raju, Shri M.M. Pallam (Kakinada)  
Rajukhedi, Shri Gajendra Singh (Dhar)  
Ram, Shri Purnmasi (Gopalganj)  
Ramachandran, Shri Mullappally (Vadakara)  
Ramasubbu, Shri S.S. (Tirunelveli)  
Ramkishun, Shri (Chandauli)  
Ramshankar, Prof. (Agra)  
Rana, Shri Jagdish Singh (Saharanpur)  
Rana, Shri Kadir (Muzaffarnagar)  
Rana, Shri Rajendrasinh (Bhavnagar)  
Rane, Shri Nilesh Narayan (Ratnagiri-Sindhudurg)  
Rao, Dr. K.S. (Eluru)  
Rao, Shri K. Chandrasekhar (Mahbubnagar)  
Rao, Shri K. Narayan (Machilipatnam)  
Rao, Shri Nama Nageswara (Khammam)  
Rao, Shri Rayapati Sambasiva (Guntur)  
Rathod, Shri Ramesh (Adilabad)  
Rathwa, Shri Ramsinh (Chhota Udaipur)  
Rawat, Shri Ashok Kumar (Misrikh)  
Rawat, Shri Harish (Haridwar)  
Ray, Shri Bishnu Pada (Andaman & Nicobar Islands)  
Ray, Shri Rudramadhab (Kandhamal)  
Reddy, Shri Anantha Venkatarami (Anantapur)  
Reddy, Shri Gutha Sukhender (Nalgonda)  
Reddy, Shri K.J.S.P (Kurnool)  
Reddy, Shri K.R.G. (Bhongir)  
Reddy, Shri M. Venugopala (Narasaraopet)  
Reddy, Shri M. Sreenivasulu (Ongole)  
Reddy, Shri S. Jaipal (Chelvella)

Reddy, Shri S.P.Y. (Nandyal)  
Reddy, Shri Y.S. Jagan Mohan (kadapa)  
Riyan, Shri Baju Ban (Tripura East)  
Roy, Prof. Saugata (Dum Dum)  
Roy, Shri Arjun (Sitamarhi)  
Roy, Shri Mahendra Kumar (Jalpaiguri)  
Roy, Shri Nripendra Nath (Cooch Behar)  
Roy, Shrimati Shatabdi (Birbhum)  
Ruala, Shri C.L. (Mizoram)  
Sachan, Shri Rakesh (Fatehpur)  
Saha, Dr. Anup Kumar (Bardhaman East)  
Sahay, Shri Subodh Kant (Ranchi)  
Sahu, Shri Chandu Lal (Mahasamund)  
Sai, Shri Vishnu Dev (Raigarh)  
Sai Prathap, Shri A.(Rajampet)  
Sampath, Shri A. (Attingal)  
Sangma, Kumari Agatha (Tura)  
Sanjoy, Shri Takam (Arunachal West)  
Sardinha, Shri Francisco Cosme (South Goa)  
Saroj, Shri Tufani (Machhlishahr)  
Saroj, Shrimati Sushila (Mohanlalganj)  
Satpathy, Shri Tathagata (Dhenkanal)  
Satyanarayana, Shri Sarvey (Malkajgiri)  
Sayeed, Shri Hamdullah (Lakshadweep)  
Scindia, Shri Jyotiraditya M. (Guna)  
Scindia, Shrimati Yashodhara Raje (Gwalior)  
Selja, Kumari (Ambala)  
Semmalai, Shri S. (Salem)  
Sethi, Shri Arjun Charan (Bhadrak)

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Shanavas, Shri M.I. (Wayanad)  
Shantha, Shrimati J. (Bellary)  
Sharma, Dr. Arvind Kumar (Karnal)  
Shariq, Shri S.D. (Baramulla)  
Sharma, Shri Jagdish (Jahanabad)  
Sharma, Shri Madan Lal (Jammu)  
Shekhar, Shri Neeraj (Ballia)  
Shekhawat, Shri Gopal Singh (Rajsamand)  
Shetkar, Shri Suresh Kumar (Zaheerabad)  
Shetti, Shri Raju (Hatkanangle)  
Shinde, Shri Sushilkumar (Solapur)  
Shivaji, Shri Adhalrao Patil (Shirur)  
Shivkumar, Shri K̃ alias J.K. Ritheesh (Ramanathapuram)  
Shukla, Shri Balkrishna Khanderao (Vadodara)  
Sibal, Shri Kapil (Chandni Chowk)  
Siddeshwara, Shri G.M. (Davangere)  
Sidhu, Shri Navjot Singh (Amritsar)  
Singh, Chaudhary Lal (Udhampur)  
Singh, Dr. Bhola (Nawada)  
Singh, Dr. Raghuvansh Prasad (Vaishali)  
Singh, Dr. Sanjay (Sultanpur)  
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Singh, Shri Ajit (Baghpat)  
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Singh, Shri Dhananjay (Jaunpur)  
Singh, Shri Dushyant (Jhalawar)  
Singh, Shri Ganesh (Satna)  
Singh, Shri Ijyaraj (Kota)



Singh, Shri Jagdanand ( Buxar)  
Singh, Shri Jaswant (Darjeeling)  
Singh, Shri Jitendra (Alwar)  
Singh, Shri Kalyan (Etah)  
Singh, Shri Mahabali (Karakat)  
Singh, Shri Murari Lal (Sarguja)  
Singh, Shri N. Dharam (Bidar)  
Singh, Shri Pashupati Nath (Dhanbad)  
Singh, Shri Pradeep Kumar (Araria)  
Singh, Shri R.P.N. (Kushinagar)  
Singh, Shri Radha Mohan (Purvi Champaran)  
Singh, Shri Radhe Mohan (Ghazipur)  
Singh, Shri Rajiv Ranjan Singh alias Lalan (Munger)  
Singh, Shri Rajnath (Ghaziabad)  
Singh, Shri Rakesh (Jabalpur)  
Singh, Shri Ratan (Bharatpur)  
Singh, Shri Ravneet (Anandpur Sahib)  
Singh, Shri Rewati Raman (Allahabad)  
Singh, Shri Sukhdev (Fatehgarh Sahib)  
Singh, Shri Sushil Kumar (Aurangabad)  
Singh, Shri Uday (Purnea)  
Singh, Shri Uday Pratap (Hoshangabad)  
Singh, Shri Umashankar (Maharajganj, Bihar)  
Singh, Shri Vijay Bahadur (Hamirpur, U. P.)  
Singh, Shri Virbhadra (Mandi)  
Singh, Shri Yashvir (Nagina)  
Singh, Rajkumari Ratna (Pratapgarh)  
Singh, Shrimati Meena (Arrah)  
Singh, Shrimati Rajesh Nandini (Shahdol)

Singh Deo, Shri Kalikesh Narayan (Bolangir)  
Singla, Shri Vijay Inder (Sangrur)  
Sinha, Shri Shatrughan (Patna Sahib)  
Sinha, Shri Yashwant (Hazaribagh)  
Siricilla, Shri Rajaiah (Warangal)  
Sivaprasad, Dr. N.(Chittoor)  
Sivasami, Shri C. (Tiruppur)  
Solanki, Dr. Kirit Premjibhai (Ahmedabad West)  
Solanki, Shri Bharatsinh (Anand)  
Solanki, Shri Dinubhai (Junagarh)  
Solanki, Shri Makansingh (Khargone)  
Soren, Shri Shibu (Dumka)  
Sudhakaran, Shri K. (Kannur)  
Sugavanam, Shri E.G. (Krishnagiri)  
Sugumar, Shri K. (Pollachi)  
Suklabaidya, Shri Lalit Mohan (Karimganj)  
Sule, Shrimati Supriya (Baramati)  
Suman, Shri Kabir (Jadavpur)  
Suresh, Shri Kodikkunnil (Mavelikkara)  
Sushant, Dr. Rajan (Kangra)  
Swamy, Shri Janardhana (Chitradurga)  
Swamy, Shri N. Cheluvarya (Mandya)  
Swaraj, Shrimati Sushma (Vidisha)  
Tagore, Shri Manicka (Virudhunagar)  
Tamta, Shri Pradeep (Almora)  
Tandon, Shri Lalji (Lucknow)  
Tandon, Shrimati Annu (Unnao)  
Tanwar, Shri Ashok (Sirsa)  
Tarai, Shri Bibhu Prasad (Jagatsinghpur)

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Taviad, Dr. Prabha Kishor (Dahod)  
Taware, Shri Suresh Kashinath (Bhiwandi)  
Tewari, Shri Manish (Ludhiana)  
Thakor, Shri Jagdish (Patan)  
Thakur, Shri Anurag Singh (Hamirpur, H.P.)  
Thamaraiselvan, Shri R. (Dharmapuri)  
Thambidurai, Dr. M. (Karur)  
Tharoor, Dr. Shashi (Thiruvananthapuram)  
Thirumaavalavan, Shri Thol (Chidambaram)  
Thomas, Prof. K.V. (Ernakulam)  
Thomas, Shri P.T. (Idukki)  
Tirath, Shrimati Krishna (North West Delhi)  
Tirkey, Shri Manohar (Alipurduar)  
Tiwari, Shri Bhisma Shankar alias Kushal (Sant Kabir Nagar)  
Tomar, Shri Narendra Singh (Morena)  
Toppo, Shri Joseph (Tezpur)  
Trivedi, Shri Dinesh ( Barrackpur)  
Tudu, Shri Laxman (Mayurbhanj)  
Udasi, Shri Shivkumar (Haveri)  
Upadhyay, Shrimati Seema (Fatehpur Sikri)  
Vardhan, Shri Harsh (Maharajganj, U.P.)  
Vasava, Shri Mansukhbhai D. (Bharuch)  
Venugopal, Dr. P. (Tiruvallur)  
Venugopal, Shri D. (Tiruvannamalai)  
Venugopal, Shri K.C. (Alappuzha)  
Verma, Shri Sajjan (Dewas)  
Verma, Shri Beni Prasad (Gonda)  
Verma, Shrimati Usha (Hardoi)  
Vijaya Shanthi, Shrimati M. (Medak)

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Vijayan, Shri A.K.S. (Nagapattinam)  
Vishwanath, Shri Adagooru H. (Mysore)  
Vishwanath Katti, Shri Ramesh (Chikkodi)  
Viswanathan, Shri P. (Kancheepuram)  
Vivekanand, Dr. G. (Peddapally)  
Vundavalli, Shri Aruna Kumar (Rajahmundry)  
Vyas, Dr. Girija (Chittorgarh)  
Wakchaure, Shri Bhausaheb Rajaram (Shirdi)  
Wankhede, Shri Subhash Bapurao (Hingoli)  
Wasnik, Shri Mukul (Ramtek)  
Yadav, Prof. Ranjan Prasad (Pataliputra)  
Yadav, Shri Akhilesh (Kannauj)  
Yadav, Shri Arun (Khandwa)  
Yadav, Shri Dharmendra (Badaun)  
Yadav, Shri Dinesh Chandra (Khagaria)  
Yadav, Shri Hukmadeo Narayan (Madhubani)  
Yadav, Shri Anjankumar M. (Secundrabad)  
Yadav, Shri Madhusudan (Rajnandgaon)  
Yadav, Shri Mulayam Singh (Mainpuri)  
Yadav, Shri Om Prakash (Siwan)  
Yadav, Shri Ramakant (Azamgarh)  
Yadav, Shri Sharad (Madhepura)  
Yaskhi, Shri Madhu Goud (Nizamabad)

**OFFICERS OF LOK SABHA**

**THE SPEAKER**

Shrimati Meira Kumar

**THE DEPUTY SPEAKER**

Shri Karia Munda

**PANEL OF CHAIRMEN**

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Franciso Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

**SECRETARY GENERAL**

Shri T.K. Viswanathan

**COUNCIL OF MINISTERS**

**CABINET MINISTERS**

Dr. Manmohan Singh	The Prime Minister and also in-charge of the Ministries/ Departments not specifically allocated to the charge of any Minister viz.:  (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Ministry of Planning; (iii) Department of Atomic Energy; and (iv) Department of Space.
Shri Pranab Mukherjee	The Minister of Finance
Shri Sharad Pawar	The Minister of Agriculture and Minister of Food Processing Industries
Shri A.K. Antony	The Minister of Defence
Shri P. Chidambaram	The Minister of Home Affairs
Shri S. M. Krishna	The Minister of External Affairs
Shri Virbhadra Singh	The Minister of Micro, Small and Medium Enterprises
Shri Vilasrao Deshmukh	The Minister of Science and Technology and Minister of Earth Sciences
Shri Ghulam Nabi Azad	The Minister of Health and Family Welfare

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Shri Sushilkumar Shinde	The Minister of Power
Shri M. Veerappa Moily	The Minister of Corporate Affairs
Dr. Farooq Abdullah	The Minister of New and Renewable Energy
Shri S. Jaipal Reddy	The Minister of Petroleum and Natural Gas
Shri Kamal Nath	The Minister of Urban Development
Shri Ajit Singh	The Minister of Civil Aviation
Shri Vayalar Ravi	The Minister of Overseas Indian Affairs
Shrimati Ambika Soni	The Minister of Information and Broadcasting
Shri Mallikarjun Kharge	The Minister of Labour and Employment
Shri Kapil Sibal	The Minister of Human Resource Development and Minister of Communications and Information Technology
Shri Anand Sharma	The Minister of Commerce and Industry and Minister of Textiles
Dr. C.P. Joshi	The Minister of Road Transport and Highways
Kumari Selja	The Minister of Housing and Urban Poverty Alleviation and Minister of Culture
Shri Subodh Kant Sahay	The Minister of Tourism

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Shri G.K. Vasani	The Minister of Shipping
Shri Pawan Kumar Bansal	The Minister of Parliamentary Affairs and Minister of Water Resources
Shri Mukul Wasnik	The Minister of Social Justice and Empowerment
Shri M.K. Alagiri	The Minister of Chemicals and Fertilizers
Shri Praful Patel	The Minister of Heavy Industries and Public Enterprises
Shri Shriprakash Jaiswal	The Minister of coal
Shri Salman Khursheed	The Minister of Law and Justice and Minister of Minority Affairs
Shri V. Kishore Chandra Deo	The Minister of Tribal Affairs and Minister of Panchayati Raj
Shri Beni Prasad Verma	The Minister of Steel
Shri Dinesh Trivedi	The Minister of Railways
Shri Jairam Ramesh	The Minister of Rural Development and Minister of Drinking Water and Sanitation



**MINISTERS OF STATE (INDEPENDENT CHARGE)**

Shri Dinsha Patel	The Minister of State of the Ministry of Mines
Shrimati Krishna Tirath	The Minister of State of the Ministry of Women and Child Development
Shri Ajay Maken	The Minister of State of the Ministry of Youth Affairs and Sports
Prof. K.V. Thomas	The Minister of State of the Ministry of Consumer Affairs, Food and Public Distribution
Shri Srikant Jena	The Minister of State of the Ministry of Statistics and Programme Implementation and Minister of State in the Ministry of Chemicals and Fertilizers
Shrimati Jayanthi Natarajan	The Minister of State of the Ministry of Environment and Forests
Shri Paban Singh Ghatowar	The Minister of State of the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Parliamentary Affairs

**MINISTERS OF STATE**

Shri E. Ahamed	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Human Resource Development
Shri Mullappally Ramachandran	The Minister of State in the Ministry of Home Affairs
Shri V. Narayanasamy	The Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office
Shri Jyotiraditya M. Scindia	The Minister of State in the Ministry of Commerce and Industry
Shrimati D. Purandeswari	The Minister of State in the Ministry of Human Resource Development
Shri K.H. Muniyappa	The Minister of State in the Ministry of Railways
Smt. Panabaka Lakshmi	The Minister of State in the Ministry of Textiles
Shri Namo Narain Meena	The Minister of State in the Ministry of Finance
Shri M.M. Pallam Raju	The Minister of State in the Ministry of Defence
Prof. Saugata Roy	The Minister of State in the Ministry of Urban Development
Shri S.S. Palanimanickam	The Minister of State in the Ministry of Finance
Shri Jitin Prasada	The Minister of State in the Ministry of Road Transport and Highways

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Shrimati Preneet Kaur	The Minister of State in the Ministry of External Affairs
Shri Harish Rawat	The Minister of State in the Ministry of Agriculture, Minister of State in the Ministry of Food Processing Industries and Minister of State in the Ministry of Parliamentary Affairs
Shri Bharatsinh Solanki	The Minister of State in the Ministry of Railways
Shri Mahadeo Singh Khandela	The Minister of State in the Ministry of Tribal Affairs
Shri Sisir Adhikari	The Minister of State in the Ministry of Rural Development
Shri Sultan Ahmed	The Minister of State in the Ministry of Tourism
Shri Mukul Roy	The Minister of State in the Ministry of Shipping
Shri Choudhury Mohan Jatua	The Minister of State in the Ministry of Information and Broadcasting
Shri D. Napoleon	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. S. Jagathrakshakan	The Minister of State in the Ministry of Information and Broadcasting
Shri S. Gandhiselvan	The Minister of State in the Ministry of Health and Family Welfare
Dr. Tushar Chaudhary	The Minister of State in the Ministry of Road Transport and Highways

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Shri Sachin Pilot	The Minister of State in the Ministry of Communications and Information Technology
Shri Pratik Patil	The Minister of State in the Ministry of Coal
Shri R.P.N. Singh	The Minister of State in the Ministry of Petroleum and Natural Gas and Minister of State in the Ministry of Corporate Affairs
Shri Vincent H. Pala	The Minister of State in the Ministry of Water Resources and Minister of State in the Ministry of Minority Affairs
Shri Pradeep Jain	The Minister of State in the Ministry of Rural Development
Kumari Agatha Sangma	The Minister of State in the Ministry of Rural Development
Shri Ashwani Kumar	The Minister of State in the Ministry of Planning, Minister of State in the Ministry of Science and Technology and Minister of State in the Ministry of Earth Sciences
Shri K. C. Venugopal	The Minister of State in the Ministry of Power
Shri Sudip Bandyopadhyay	The Minister of State in the Ministry of Health and Family Welfare
Dr. Charan Das Mahant	The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries

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Shri Jitendra Singh	The Minister of State in the Ministry of Home Affairs
Shri Milind Deora	The Minister of State in the Ministry of Communications and Information Technology
Shri Rajeev Shukla	The Minister of State in the Ministry of Parliamentary Affairs

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12.03.2012

## **LOK SABHA DEBATES**

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### **LOK SABHA**

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Monday, March 12, 2012/Phalguna 22, 1933 (Saka)

The Lok Sabha met at Forty Five Minutes Past Twelve of the Clock

[MADAM SPEAKER in the Chair]

## **NATIONAL ANTHEM**

*(The National Anthem was played.)*

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### **PRESIDENT'S ADDRESS \***

MADAM SPEAKER: Secretary-General.

SECRETARY-GENERAL: I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 12<sup>th</sup> March, 2012.

**\*\*माननीय सदस्यगण,**

मैं इस सत्र में आपका स्वागत करती हूं। मेरी सरकार ने अपना आधा कार्यकाल पूरा कर लिया है। आशा है, यह सत्र सफल और उपयोगी रहेगा।

यह वर्ष विश्व अर्थव्यवस्था के लिए मुश्किलों भरा रहा है। आर्थिक अनिश्चितताओं का पूरे विश्व पर प्रतिकूल प्रभाव पड़ा है। अंतरराष्ट्रीय व्यवस्था में राजनीतिक अनिश्चितता व अस्थिरता बढ़ी है और जिस परिवेश में हम कार्य कर रहे हैं वह पिछले एक वर्ष में अधिक चुनौतीपूर्ण हो गया है। वर्ष 2010-11 में हमारी अर्थव्यवस्था 8.4 फीसदी की आकर्षक दर से बढ़ी, लेकिन इस वर्ष यह घटकर लगभग 7 फीसदी हो गई है। विश्व की मौजूदा प्रवृत्तियों को देखते हुए यह विकास दर अच्छी है।

भारतीय अर्थव्यवस्था के दीर्घकालिक मूलतत्त्व स्वस्थ बने हुए हैं। भारत की विकास संभावनाएं उच्च घरेलू बचत एवं निवेश दर, अनुकूल जनसांख्यिकी और स्थिर लोकतांत्रिक व्यवस्था जैसे कारकों द्वारा प्रेरित हैं। मेरी सरकार को विश्वास है कि वह शीघ्र ही देश के आर्थिक विकास को पुनः 8 से 9 फीसदी की उच्च दर पर वापस ले आएगी।

मेरी सरकार ईमानदार तथा अधिक कारगर शासन व्यवस्था उपलब्ध कराने के लिए प्रतिबद्ध है और सरकार ने इस दिशा में और कई महत्वपूर्ण कदम उठाए हैं। संसद में कई महत्वपूर्ण और अभूतपूर्व विधेयक पेश किए गए हैं। इनमें लोकहित प्रकटन और

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\* Laid on the Table and also placed in Library, See No. LT-6158/15/12.

\*\* Her Excellency Shrimati Pratibha Devisingh Patil, President of India, delivered the Address in the Central Hall in Hindi. English text of the Address was read by His Excellency Shri Mohammad Hamid Ansari, Vice President of India.

प्रकटन करने वाले व्यक्तियों को संरक्षण विधेयक (The Public Interest Disclosure and Protection of Persons Making the Disclosure Bill), विदेशी लोक पदाधिकारियों और अंतरराष्ट्रीय लोक संगठनों के पदाधिकारियों की रिश्त संबंधी भ्रष्टाचार निवारण विधेयक (The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill), नागरिक शिकायत निवारण अधिकार विधेयक (Citizens Right to Grievance Redress Bill), न्यायिक मानक और जवाबदेही विधेयक (The Judicial Standards and Accountability Bill) तथा लोकपाल एवं लोकायुक्त विधेयक (The Lokpal and Lokayuktas Bill) शामिल हैं। भारत ने भ्रष्टाचार के विरुद्ध संयुक्त राष्ट्रसंघ कन्वेन्शन का भी अनुसमर्थन किया है। ये सभी भ्रष्टाचार को रोकने में रूपांतरकारी परिवर्तन कराने एवं शासनतंत्र में पारदर्शिता व जवाबदेही बढ़ाने में सक्षम होंगे। सार्वजनिक खरीद संबंधित एक व्यापक कानून तैयार किया जा रहा है। न्याय प्रदान करने और कानूनी सुधार के लिए राष्ट्रीय मिशन का गठन पहले ही किया जा चुका है।

सरकार काले धन की समस्या से निपटने के लिए विविध मोर्चों पर कार्रवाई प्रारंभ कर चुकी है। इस क्रम में बेनामी संव्यवहार (निषेध) अधिनियम (Benami Transactions (Prohibition) Act) बन चुका है और धन-शोधन निवारण अधिनियम (Prevention of Money Laundering Act) में संशोधन किया गया है। साथ ही देश में काले धन को पनपने से रोकने के लिए मजबूत कानून बनाने के उपायों पर विचार करने के लिए एक विशेष समिति बनाई गई है। देश में और देश से बाहर मौजूद काले धन का आकलन करने के लिए कई स्वतंत्र एजेंसियों द्वारा अध्ययन कराया जा रहा है। प्रस्तावित प्रत्यक्ष कर संहिता के अंतर्गत द जनरल एंटीअवाइडेंस रूल्स और कंट्रोल्ड फॉरेन कंपनी रूल्स तैयार किए जा रहे हैं। माल और सेवा कर पर राजनीतिक सहमति कायम करने के प्रयास किए जा रहे हैं जिससे अप्रत्यक्ष करों को तर्कसंगत बनाकर तथा पूर्ण निवेश क्रेडिट उपलब्ध कराकर अर्थव्यवस्था को मजबूती प्रदान की जा सकेगी।

हम देश में अवैध निधियों के सृजन और उनके देश से बाहर जाने को रोकने के लिए कई कदम उठा रहे हैं तथा विदेशों से काले धन संबंधी व्यापक सूचना प्राप्त करने के लिए चैनल स्थापित कर रहे हैं। इनमें विदेशों में नई आयकर यूनिटें शुरू करना, नए दोहरे कराधान निवारण करारों और नवीन कर सूचना विनिमय करारों पर हस्ताक्षर करना तथा अंतरण मूल्य निर्धारण और अंतरराष्ट्रीय कराधान उपबंधों को बेहतर ढंग से लागू करना शामिल है।



सार्वजनिक सेवाएं दक्ष एवं स्वचालित तरीके से प्रदान करना, जिसमें मानवीय दखल कम से कम हो, भ्रष्टाचार को कम करने के महत्वपूर्ण साधनों में से एक है। राष्ट्रीय ई-गवर्नेन्स कार्यक्रम के अंतर्गत देश भर में 97,000 जनसुविधा केन्द्र स्थापित किए गए हैं ताकि नागरिकों को सार्वजनिक सेवाएं सुविधापूर्ण तरीके से प्राप्त हो सकें। आयकर, पासपोर्ट, केन्द्रीय उत्पाद शुल्क तथा कारपोरेट कार्य विभागों ने ऑन-लाइन सेवाएं प्रदान करना प्रारंभ कर दिया है। शिक्षा, स्वास्थ्य, सार्वजनिक वितरण और डाक सेवाओं में भी जल्दी ही नए ई-गवर्नेन्स प्रोजेक्ट शुरू किए जाएंगे। संसद में इलेक्ट्रॉनिक सर्विसेज़ डििलीविरी बिल पेश किया जा चुका है। सभी ई-गवर्नेन्स प्रोजेक्टों के अधीन जनसेवाएं अधिकाधिक इंटरनेट और मोबाइल फोन के माध्यम से दी जाएंगी।

मेरी सरकार ने देश के लाखों वंचित लोगों तक पहुंचने के लिए 'आधार' नामक अनूठी योजना शुरू की है जो सामाजिक क्षेत्र के कार्यक्रमों की उपलब्धता, जवाबदेही और पारदर्शिता में सुधार लाने में सहायक सिद्ध होगी और जिससे लोगों की वित्तीय समावेशिता बढ़ेगी।

वर्ष 2012-13, 12वीं पंचवर्षीय योजना का प्रथम वर्ष होगा। इसका लक्ष्य है 'त्वरित, वहनीय और समावेशी विकास'। 12वीं योजना के एप्रोच पेपर में 9 फीसदी विकास दर और 4 फीसदी कृषि विकास दर का लक्ष्य है।

आज देश के समक्ष 5 प्रमुख चुनौतियां हैं जिन पर मेरी सरकार काम करेगी-

- आबादी के एक बड़े हिस्से को आजीविका सुरक्षा प्रदान करने हेतु सतत प्रयास करना तथा देश से गरीबी, भूख और निरक्षरता समाप्त करने के लिए कार्यरत रहना;
- त्वरित एवं व्यापक विकास तथा जनता के लिए आजीविका आधारित कार्यों का सृजन करते हुए आर्थिक सुरक्षा प्राप्त करना;
- त्वरित विकास के लिए ऊर्जा सुरक्षा सुनिश्चित करना;
- पारिस्थितिकीय और पर्यावरण सुरक्षा को जोखिम में डाले बिना विकास लक्ष्य प्राप्त करना; तथा
- न्यायसंगत, बहुलवादी, पंथनिरपेक्ष तथा समावेशी लोकतंत्र के दायरे में देश की आंतरिक और बाहरी सुरक्षा सुनिश्चित करना।

सभी नागरिकों को शिक्षा एवं कौशल विकास के अवसर प्रदान करके उन्हें समर्थ बनाते हुए आजीविका सुरक्षा के लक्ष्य को त्वरित एवं समावेशी विकास की प्रक्रिया से ही बेहतर प्राप्त किया जा सकता है। शिक्षा के अधिकार के सुदृढ़ आधार पर कौशल प्रशिक्षण को शिक्षा के सभी स्तरों पर जोड़ने पर जोर दिया जा रहा है। राष्ट्रीय स्तर पर मान्यता प्राप्त योग्यता पद्धति के विकास हेतु समान सिद्धांत और दिशानिर्देश तय करने के लिए राष्ट्रीय व्यावसायिक शिक्षा योग्यता व्यवस्था कायम की जा रही है।

मेरी सरकार का लक्ष्य वर्ष 2012-13 में 85 लाख लोगों को और 12वीं योजना में कुल 800 लाख लोगों को कौशल प्रशिक्षण प्रदान करना है। देश में पब्लिक-प्राइवेट भागीदारी के तहत, सरकार 13 हजार करोड़ रुपये की अनुमानित लागत से 1500 नए औद्योगिक प्रशिक्षण संस्थानों और 5 हजार कौशल विकास केन्द्रों की स्थापना करेगी।

उच्च शिक्षा एवं अनुसंधान विधेयक संसद में पेश किया जा चुका है। भविष्य के लिए कार्य-योजना तैयार करने हेतु राष्ट्रीय उच्च शिक्षा एवं अनुसंधान आयोग का गठन भी किया जा रहा है।

अध्यापक शैक्षिक व्यवस्था के केन्द्र-बिन्दु हैं। मेरी सरकार अध्यापक शिक्षण एवं फैकल्टी विकास के लिए एक राष्ट्रीय मिशन की शुरुआत करेगी।

समस्त छात्रों को, उनकी अदायगी क्षमता पर विचार किए बिना उच्च शिक्षा के अवसर प्रदान करने के लिए सरकार उच्च शिक्षा ऋण गारंटी प्राधिकरण का गठन करेगी, जो कि शैक्षिक ऋणों का जोखिम संग्रहण (Risk Pooling) करते हुए सीमित ऋण गारंटी की व्यवस्था करेगा।

कमजोर वर्गों के सशक्तीकरण में शिक्षा के महत्व को समझते हुए मेरी सरकार ने अनुसूचित जाति के छात्रों की छात्रवृत्ति में वृद्धि करने के बाद, अनुसूचित जनजाति और अन्य पिछड़े वर्गों के छात्रों को मैट्रिक के बाद मिलने वाली छात्रवृत्ति की दरें हाल ही में बढ़ाई हैं। पिछले एक वर्ष के दौरान, अनुसूचित जाति/जनजाति, अन्य पिछड़े वर्ग और अल्पसंख्यक समुदाय के डेढ़ करोड़ से अधिक विद्यार्थियों को छात्रवृत्ति और फैलोशिप प्रदान की गई है।

पढ़ने-लिखने, काम-काज करने और एक बेहतर एवं संतोषपूर्ण जीवनयापन के लिए स्वस्थ होना बहुत जरूरी है। हमारे राष्ट्रीय ग्रामीण स्वास्थ्य मिशन का प्रभाव दिखने

लगा है एवं स्वास्थ्य सूचकांकों में भी प्रतिबिंबित हो रहा है। शिशु मृत्यु-दर, जो वर्ष 2005 में 58 प्रति हजार जन्म थी, वर्ष 2010 में घटकर 47 प्रति हजार रह गई। मातृ मृत्यु-दर वर्ष 2004-06 में 254 प्रति लाख प्रसव से घटकर वर्ष 2007-09 में 212 प्रति लाख प्रसव हो गई है। जननी सुरक्षा योजना के तहत वर्ष 2010-2011 के दौरान 1 करोड़ 13 लाख महिलाओं को लाभ पहुंचाया गया जो एक सराहनीय उपलब्धि है। देश से पोलियो लगभग खत्म किया जा चुका है। विश्व स्वास्थ्य संगठन ने भारत को वाइल्ड पोलियो वायरस से आक्रांत देशों की सूची से हटाने का निर्णय लिया है।

पिछले 7 वर्ष के दौरान स्वास्थ्य क्षेत्र में लगातार बढ़ते निवेश के बावजूद स्वास्थ्य मद पर सरकारी खर्च अभी भी कम है। सभी लोगों तक स्वास्थ्य सेवाएं पहुंचाने का लक्ष्य प्राप्त करने के लिए मेरी सरकार 12वीं योजना के अंत तक केन्द्र व राज्यों के कुल योजनागत व गैर-योजनागत व्यय को बढ़ाकर जीडीपी के 2.5 फीसदी तक ले जाने का प्रयास करेगी। सरकारी स्वास्थ्य संस्थाओं के माध्यम से सभी लोगों को निःशुल्क जेनेरिक आवश्यक दवाइयां चरणबद्ध और समयबद्ध तरीके से उपलब्ध करवाना सुनिश्चित किया जाएगा। 12वीं योजना के दौरान राष्ट्रीय ग्रामीण स्वास्थ्य मिशन को राष्ट्रीय स्वास्थ्य मिशन में बदलकर इसे शहरी क्षेत्रों में भी लागू किया जाएगा। मेरी सरकार ने कैंसर, मधुमेह, हृदयरोग एवं स्ट्रोक निवारण व नियंत्रण कार्यक्रम और वृद्धों की स्वास्थ्य परिचर्या हेतु राष्ट्रीय कार्यक्रम प्रारंभ किए हैं। हम उन्नत स्तर की द्वितीयक स्वास्थ्य सेवाएं उपलब्ध कराने के लिए जिला अस्पतालों को सुदृढ़ करेंगे। मेरी सरकार स्वास्थ्य क्षेत्र में मानव संसाधनों की कमी को दूर करने के लिए भी कार्य कर रही है। पिछले तीन वर्षों के दौरान, एमबीबीएस की सीटों में 26 फीसदी और पोस्ट ग्रेजुएट सीटों में 62 फीसदी वृद्धि हुई है।

भारत की महान विरासत को आधार बनाते हुए आयुर्वेद, योग एवं प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) को एलोपैथिक स्वास्थ्य व्यवस्था से जोड़ा जा रहा है। प्राथमिक स्वास्थ्य केन्द्रों, सामुदायिक स्वास्थ्य केन्द्रों और जिला अस्पतालों में आयुष सुविधाएं मुहैया कराने के लिए राज्यों को वित्तीय सहायता दी जा रही है।

अत्यंत लोकप्रिय राष्ट्रीय स्वास्थ्य बीमा योजना के अंतर्गत लगभग 2 करोड़ 64 लाख परिवारों को स्वास्थ्य बीमा सुरक्षा प्रदान की जा रही है। इस योजना का विस्तार

किया जाएगा। उम्मीद है कि 12वीं योजना की समाप्ति तक, इस योजना के अंतर्गत करीब 7 करोड़ परिवारों को स्वास्थ्य बीमा सुरक्षा प्रदान की जाएगी।

कुपोषण, बच्चों को गंभीर रूप से प्रभावित करता रहा है जिससे उनके शिक्षा प्राप्त करने और वहनीय आजीविका अर्जित करने के अवसरों पर भी असर पड़ता है। मेरी सरकार 12वीं पंचवर्षीय योजना के दौरान समेकित बाल विकास सेवाओं (आई सी डी एस) को पुनर्व्यवस्थित व सुदृढ़ करेगी। मातृ-शिशु पोषण आवश्यकताओं को पूरा करने के लिए समस्या-प्रभावित 200 जिलों में आई सी डी एस के अलावा, मल्टी-सेक्टरल पोषण कार्यक्रम भी शुरू किया जाएगा।

मेरी सरकार समाज के कमजोर व असुरक्षित तबकों के विकास के लिए प्रतिबद्ध है। हम 14 वर्ष से कम आयु के बच्चों को रोजगार में लगाने से रोकने के लिए बालक श्रम (प्रतिषेध और विनियमन) अधिनियम में महत्वपूर्ण संशोधन करेंगे। बच्चों की जगह स्कूल में है, कामकाज की जगहों पर नहीं।

रेहड़ी-पटरी पर सामान बेचकर जीविका अर्जित करने वाले लाखों व्यक्तियों के हितों की सुरक्षा करने तथा उनके विकास के लिए सरकार नया कानून बनाने पर कार्य कर रही है।

मेरी सरकार सिर पर मैला ढोने की प्रथा खत्म करने और अस्वच्छ शौचालयों को समाप्त करने के लिए संसद में नया विधेयक पेश करेगी। इसमें सिर पर मैला ढोने वालों के लिए वैकल्पिक व्यवसायों में अवसर प्रदान करते हुए उपयुक्त पुनर्वास का भी प्रावधान होगा ताकि वे सम्मानजनक जीवनयापन कर सकें।

निःशक्तता प्रभावित लोगों की समस्याओं पर अधिक ध्यान केंद्रित करने के लिए एक पृथक निःशक्तता कार्य विभाग बनाया जाना प्रस्तावित है। सरकार निःशक्त लोगों के लिए मौजूदा कानून के स्थान पर नया कानून बनाने पर भी विचार कर रही है।

मेरी सरकार वरिष्ठ नागरिकों के लिए राष्ट्रीय परिषद का गठन कर रही है जो हमारी आबादी के इस महत्वपूर्ण वर्ग के लिए एक व्यापक भागीदारी आधारित फोरम के तौर पर कार्य करेगी।

लाभ-वंचित वन निवासियों को सहायता प्रदान करने के उद्देश्य से, अनुसूचित जनजाति और अन्य पारंपरिक वन निवासी (वन्य अधिकारों की पहचान) अधिनियम के

तहत 12.46 लाख से भी अधिक पट्टे वितरित किए गए हैं। गौण वन्य उत्पादों के लिए न्यूनतम समर्थन मूल्य योजना शुरू करने पर विचार किया जा रहा है।

मेरी सरकार प्रधानमंत्री के नए 15 सूत्री कार्यक्रम के लाभों को समेकित करेगी जिसके तहत सरकार की चिह्नित स्कीमों के 15 प्रतिशत लक्ष्य और परिव्यय को अल्पसंख्यक समुदायों के लाभ-वंचित वर्गों के लिए निर्धारित किया गया है। अल्पसंख्यक संकेंद्रित जिलों के लिए बहु-क्षेत्रीय विकास कार्यक्रम से अल्पसंख्यक संकेंद्रित 90 जिलों में सामाजिक-आर्थिक ढांचे में 3500 करोड़ रुपये से अधिक निवेश करने में सफलता मिली है। वर्ष के दौरान, इस कार्यक्रम को और अधिक कारगर बनाया जाएगा और इसके दायरे को भी बढ़ाया जाएगा।

वर्ष 2011-12 में सरकारी क्षेत्रों के बैंकों द्वारा प्राथमिकता क्षेत्र के तहत अल्पसंख्यक समुदायों को दिए जाने वाले अदत्त ऋण बढ़कर 14.5 प्रतिशत हो गए हैं। मेरी सरकार, वर्ष 2012-13 में 15 प्रतिशत का लक्ष्य प्राप्त करने के लिए पूरा प्रयास करेगी।

अल्पसंख्यकों का सशक्तीकरण सुनिश्चित करने के लिए, मेरी सरकार ने हाल ही में अल्पसंख्यक वर्ग के सामाजिक और शैक्षिक रूप से पिछड़े वर्गों के लिए निर्धारित कोटे में से 4.5 प्रतिशत का उप-कोटा उपलब्ध कराने का निर्णय लिया है जो अन्य पिछड़े वर्गों के लिए नियत 27 प्रतिशत आरक्षण कोटे के अंतर्गत दिया जाएगा।

मुझे इस बात की खुशी है कि मेरी सरकार द्वारा कृषि पर लगातार जोर देने के अच्छे परिणाम मिले हैं। कृषि क्षेत्र में वर्ष 2010-11 में 6.6 फीसदी की वृद्धि हुई है, जो हाल के समय में हुई वृद्धि की उच्चतम दर है। वर्ष 2010-11 के दौरान देश में 24.156 करोड़ टन खाद्यान्न का रिकार्ड उत्पादन हुआ। हमने 231 मिलियन टन फल और सब्जियों का, 18 मिलियन टन दालों का, 31.1 मिलियन टन तिलहन का और कपास की 33.42 मिलियन गांठों का रिकार्ड उत्पादन किया है। मेरी सरकार ने अपने प्रमुख कार्यक्रमों, जैसे राष्ट्रीय कृषि विकास योजना, राष्ट्रीय खाद्य सुरक्षा मिशन और राष्ट्रीय बागवानी मिशन के जरिए कृषि क्षेत्र में सार्वजनिक निवेश को प्रोत्साहित किया है। मेरी सरकार ने पिछले सात वर्षों से प्रचलित किसान हितैषी मूल्य समर्थन नीति को जारी रखा है। वर्ष 2011-12 के दौरान, चुनिंदा कृषि उत्पादों के न्यूनतम समर्थन मूल्य में पिछले वर्ष की तुलना में 10 से 40 प्रतिशत तक वृद्धि की गई।

2010-11 के दौरान 4 लाख 60 हजार करोड़ रुपये का कृषि ऋण दिया गया, जो

लक्ष्य से 22 फीसदी अधिक है। मुझे विश्वास है कि 2011-12 का 4 लाख 75 हजार करोड़ रुपए का लक्ष्य भी हासिल कर लिया जाएगा। छोटे किसानों को 3 लाख रुपए तक के फसल ऋण 7 प्रतिशत की दर पर उपलब्ध कराने के लिए ब्याज में छूट (interest subvention) स्कीम लागू की गई। जो किसान अपने अल्पावधि फसल ऋण समय पर चुकाते हैं उन्हें ब्याज में 3 प्रतिशत की अतिरिक्त छूट प्रदान की जा रही है जिससे प्रभावी याज दर घटकर 4 प्रतिशत ही रह जाएगी।

मेरी सरकार सिंचाई की सृजित क्षमता और प्रयुक्त क्षमता के बीच करीब 10 मिलियन हैक्टेयर के अंतर को कम करने के उपाय करेगी। इसके लिए कमान क्षेत्र विकास कार्यक्रम को सुदृढ़ किया जाएगा और उसे त्वरित सिंचाई लाभ कार्यक्रम के साथ जोड़ा जाएगा। राष्ट्रीय जल मिशन को कार्यान्वित किया जाएगा जिसका उद्देश्य अगले पांच वर्षों में जल-उपयोग दक्षता में 20 प्रतिशत सुधार करना है। मेरी सरकार वर्षा सिंचित और शुष्क भूमि क्षेत्रों की कृषि उत्पादन क्षमता को प्राप्त करने का प्रयास करेगी। ऐसा, सभी संबंधित पक्षों की स्वस्थ भागीदारी सुनिश्चित करके और सरकार द्वारा प्रायोजित विभिन्न कार्यक्रमों में तालमेल कायम करके किया जाएगा।

वर्ष के दौरान, आवश्यकता के अनुसार अनुदानित उर्वरकों की उपलब्धता सुनिश्चित की गई। उर्वरक मंत्रालय ऐसी व्यापक उर्वरक निगरानी व्यवस्था पर काम कर रहा है, जिसके जरिए किसानों को उर्वरकों की उपलब्धता की सूचना एस.एम.एस., इंटरनेट और टेलीफोन पर दी जाएगी। मेरी सरकार ने फर्टिलाइजर कॉरपोरेशन ऑफ इंडिया और हिन्दुस्तान फर्टिलाइजर कॉरपोरेशन की 8 यूरिया यूनिटों को दोबारा शुरू करने का फैसला किया है, ताकि 9 मिलियन टन यूरिया की अतिरिक्त संस्थापित क्षमता सृजित की जा सके। हमारा लक्ष्य अगले 5 साल में यूरिया उत्पादन में आत्मनिर्भर बनना है।

जैसा कि जून, 2009 में मैंने संसद में अपने अभिभाषण में ऐलान किया था, मेरी सरकार ने लोक सभा के पिछले शीतकालीन सत्र में राष्ट्रीय खाद्य सुरक्षा विधेयक पेश कर दिया है। इससे खाद्य सुरक्षा सुनिश्चित करने के लिए कानूनी प्रावधान उपलब्ध होगा। साथ ही साथ मेरी सरकार सार्वजनिक वितरण प्रणाली को पूरी तरह कंप्यूटरीकृत करने की दिशा में राज्य सरकारों से मिलकर कार्य कर रही है।

मेरी सरकार महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (MNREGA)

के कार्यान्वयन में और अधिक पारदर्शिता, दक्षता और जवाबदेही लाने की पूरी कोशिश करती रहेगी। इस योजना के प्रारंभ से अब तक लगभग 11 सौ करोड़ श्रम-दिवसों के रोजगार का सृजन किया गया है और इस योजना पर लगभग 1 लाख 48 हजार करोड़ रुपए खर्च किए गए हैं। इस योजना का अब तक 25 करोड़ लोगों को फायदा मिला है। इस योजना के दिशानिर्देशों में, यह सुनिश्चित करने के लिए संशोधन किए गए हैं कि इसे भूमि की उत्पादकता बढ़ाने के उद्देश्य के और अधिक अनुरूप बनाया जा सके।

मेरी सरकार ने राष्ट्रीय ग्रामीण आजीविका मिशन शुरू किया है, जिससे गरीब ग्रामीण परिवारों को रोजगार के सतत अवसर उपलब्ध कराए जा सकेंगे।

मेरी सरकार, समावेशी विकास नीति पर जोर देते हुए, भूमि अर्जन, पुनर्वास और पुनर्स्थापन विधेयक (Land Acquisition, Rehabilitation and Resettlement Bill) को जल्द अधिनियमित करने के लिए प्रयासरत रहेगी। इस विधेयक में न केवल भू-स्वामी किसानों को बल्कि आजीविका के लिए ऐसी भूमि पर आश्रित लोगों को भी अनिवार्य पुनर्वास तथा पुनर्स्थापन पैकेज सहित उदारतापूर्वक मुआवजा देने का भी प्रावधान है।

मेरी सरकार ने वर्ष 2004 में ग्रामीण क्षेत्रों में ढांचागत सुविधाओं में सुधार करने के उद्देश्य से महत्वाकांक्षी भारत निर्माण कार्यक्रम शुरू किया। इस कार्यक्रम का दूसरा चरण 2009 में शुरू हुआ। मुझे यह कहते हुए खुशी हो रही है कि 1 करोड़ हेक्टेयर भूमि की अतिरिक्त सिंचाई क्षमता के सृजन करने, 1 लाख गांवों और 1 करोड़ 75 लाख गरीब परिवारों को बिजली देने और मौजूदा 1 लाख 94 हजार किलोमीटर ग्रामीण सड़कों का सुधार करने और सभी चिह्नित घरों तक पीने का साफ-पानी पहुंचाने का लक्ष्य, 31 मार्च, 2012 की नियत तारीख से पहले ही पूरा किया जा चुका है।

शहरी क्षेत्रों में आजीविका सुनिश्चित करने के लिए, मेरी सरकार जल्द ही राष्ट्रीय शहरी आजीविका मिशन शुरू करेगी जो व्यापक स्तर पर कारीगरों के कौशल का उन्नयन, उद्यमिता का विकास एवं रोजगार और स्वरोजगार के अवसर पैदा करने का कार्य करेगा।

मेरी सरकार, जवाहरलाल नेहरू राष्ट्रीय शहरी विकास मिशन के कार्यान्वयन से प्राप्त अनुभवों के आधार पर इस कार्यक्रम का अगला चरण शुरू करेगी। अब मिशन में महानगरों या बड़े नगरों की जगह प्रथम श्रेणी और मध्यम नगरों पर विशेष ध्यान दिया जाएगा।

धारणीय और पर्यावरण अनुकूल शहरी यातायात-व्यवस्था उपलब्ध करवाने के अपने निरन्तर प्रयासों की शृंखला में, मेरी सरकार इस वर्ष दिल्ली मेट्रो का तीसरा फेज शुरू करेगी और बेंगलूरु, हैदराबाद, कोलकाता एवं चेन्नई में मेट्रो परियोजनाओं के त्वरित क्रियान्वयन को आवश्यक वित्तीय सहायता उपलब्ध कराएगी। मेरी सरकार ने 20 लाख से ज्यादा आबादी वाले सभी शहरों के लिए मेट्रो रेल परियोजनाओं की व्यवहार्यता रिपोर्ट तैयार करने में मदद करने का भी निर्णय लिया है।

मेरी सरकार का समान नियामक व्यवस्था बनाने के लिए एक ऐसा विधेयक लाने का प्रस्ताव है जिसमें उपभोक्ताओं के हितों का संरक्षण करने, विवादों का जल्दी निपटारा करने और रीयल एस्टेट क्षेत्र के व्यवस्थित विकास को सुनिश्चित करने का प्रावधान किया जाएगा।

मेरी सरकार शहरों में रहने वाले बेघर और बेसहारा लोगों की आवश्यकताएं पूरा करने को सर्वोच्च प्राथमिकता देती है और मुझे यह घोषणा करते हुए खुशी है कि हम एक नया "शहरी बेघर लोगों के लिए राष्ट्रीय कार्यक्रम" शुरू कर रहे हैं। इसके अंतर्गत शहरी स्थानीय निकायों में मिश्रित आश्रय स्थलों का ऐसा नेटवर्क तैयार करने में मदद मिलेगी जिनमें बेसहारा लोगों के रहने और खाने का पर्याप्त इंतजाम होगा।

पर्यटन उद्योग में रोजगार पैदा करने की अपार संभावनाएं हैं। मेरी सरकार का लक्ष्य 12वीं पंचवर्षीय योजना के दौरान इस क्षेत्र में हर साल 12 फीसदी की वृद्धि करना होगा। वर्ष 2012-13 में लगभग 50 लाख नए रोजगार के अवसर पैदा होंगे। वर्ष 2011-12 में लगभग 63 लाख विदेशी पर्यटक भारत आए, जो पिछले वर्ष से 9 प्रतिशत अधिक हैं।

मेरी सरकार ने, संपूर्ण एनालॉग केबल टेलीविजन सिस्टम को दिसंबर, 2014 तक डिजिटल सेवा में बदलने के लिए समयबद्ध कार्यक्रम शुरू किया है। इससे सिस्टम और अधिक साम्यिक एवं पारदर्शी बनेगा और सुलभ लागत पर बेहतर दृश्यता सुविधा प्राप्त होगी।

छोटे नगरों और दूरदराज के इलाकों में रह रहे लाखों लोगों तक एफ एम रेडियो सेवाएं पहुंचाने के लिए मेरी सरकार ने जम्मू-कश्मीर और पूर्वोत्तर राज्यों के सीमावर्ती क्षेत्रों सहित, पूरे देश के 245 शहरों में 839 नए एफ एम रेडियो चैनलों की इलेक्ट्रॉनिक नीलामी (e-auction) करने का महत्वपूर्ण निर्णय लिया है।



हथकरघा बुनकरों के कल्याण को और सुनिश्चित करने के लिए, मेरी सरकार ने हाल ही में 3884 करोड़ रुपए के वित्तीय पैकेज की घोषणा की है ताकि हथकरघा बुनकरों और उनकी समितियों के ऋण को माफ किया जा सके। इसके अलावा, बुनकरों को सस्ते कर्ज और अनुदानित सूत देने के लिए 2362 करोड़ रुपए के व्यापक पैकेज की भी घोषणा की गई है।

कपड़ा उद्योग में निवेश के लिए मेरी सरकार ने पुनर्गठित प्रौद्योगिकी उन्नयन निधि स्कीम का अनुमोदन किया है और 11वीं योजना में निवेश की राशि लगभग दुगुनी अर्थात् 8 हजार करोड़ रुपए से बढ़ाकर 15 हजार करोड़ रुपए कर दी गई है।

मुद्रास्फीति, विशेषकर खाद्य वस्तुओं में, भारत सहित विश्व के अनेक देशों के लिए एक बड़ी चुनौती रही है। दुनिया भर में वस्तुओं, औद्योगिक सामग्री और ईंधन की कीमतें बढ़ने से भी मुद्रास्फीति बढ़ी है। सरकार ने आपूर्ति संबंधी बाधाओं को दूर करने के लिए कई कदम उठाए हैं : जैसे आयात शुल्क में कटौती और निर्यात पर सुविचारित रोक। ईंधन पर अंतरराष्ट्रीय कीमतों के भारी दबाव को कम करने के लिए कच्चे तेल पर सीमा शुल्क और पेट्रोल तथा डीजल पर आयात शुल्क घटा दिए गए हैं।

रिजर्व बैंक की मजबूत नीतिगत कार्रवाई और सरकार के प्रभावी उपायों के नतीजे अच्छे रहे हैं। प्रमुख खाद्य पदार्थों की मुद्रास्फीति में तेजी से गिरावट आई, जिससे आम आदमी को राहत मिली है। सामान्य मुद्रास्फीति में भी कमी आई है।

भारत में विदेशी पूंजी निवेश को आकर्षित करने के लिए सरकार ने कई उपाय किए हैं-विदेशी वाणिज्यिक ऋणों से संबंधित नियमों का उदारीकरण, विदेशी संस्थागत निवेशकों की उधार देने की सीमा में बढ़ोतरी और पात्र विदेशी निवेशकों से म्युचुअल फंड्स में निवेश और इक्विटी आकर्षित करने की योजनाएं।

सरकार ने वित्तीय क्षेत्र से संबंधित कानून, नियम व विनियम पुनः तैयार करने व उन्हें सुसंगत बनाने के कार्य को सुगम बनाने के लिए वित्तीय क्षेत्र विधायी सुधार आयोग गठित किया है जिससे वित्तीय क्षेत्र की सामयिक आवश्यकताओं को पूरा किया जा सकेगा।

भारत में करदाता सेवाओं में सुधार करने, पारदर्शिता, जवाबदेही तथा प्रत्यक्ष व अप्रत्यक्ष कर प्रशासन में दक्षता लाने के लिए मेरी सरकार ने ई-गवर्नेन्स संबंधी कई उपाय किए हैं। आयकर रिटर्न की ई-फाइलिंग, करों के ई-पेमेंट, करदाता के बैंक खाते में सीधे ही

इलेक्ट्रॉनिक रिफंड हेतु ईसीएस सुविधाएं और टीडीएस रिटर्न की इलेक्ट्रॉनिक फाइलिंग की सुविधा अब समूचे देश में उपलब्ध है। पेपर आयकर रिटर्न सहित करदाताओं के सभी आवेदनों के कंप्यूटरीकृत पंजीकरण के लिए आयकर सेवा केन्द्र नामक एकल खिड़की व्यवस्था शुरू की गई है।

वर्ष 2011 में भारत का वाणिज्य वस्तु निर्यात 298 अरब अमरीकी डॉलर तक पहुंच गया, जो वर्ष 2010 की तुलना में 34 फीसदी अधिक है। मेरी सरकार ने वर्ष 2013-14 तक निर्यात को दुगुना करने अर्थात् 500 अरब अमरीकी डॉलर तक पहुंचाने की कार्य-योजना तैयार की है। जापान, मलेशिया, कोरिया गणराज्य के साथ व्यापक आर्थिक भागीदारी करार और आसियान देशों के साथ मुक्त व्यापार-करार किए गए हैं। यूरोपीय संघ सहित कई अन्य देशों के साथ वार्ता चल रही है।

वित्तीय समावेश योजना के तहत देश में लगभग 73 हजार ऐसे रिहायशी इलाकों की पहचान की गई है, जिनकी आबादी 2000 से ज्यादा है। इन इलाकों में बैंकों अथवा प्रौद्योगिकी आधारित बैंकिंग व्यवस्था के जरिए बैंकिंग सेवाएं पहुंचाई जानी हैं। इस योजना के तहत नवंबर, 2011 तक 49 हजार गांव आच्छादित किए जा चुके थे। स्व-सहायता समूहों, विशेषकर, महिलाओं द्वारा संचालित समूहों को बढ़ावा देने के लिए दिशानिर्देश तैयार किए गए हैं, ताकि इनमें गैर-सरकारी संगठनों को भी भागीदार बनाया जा सके।

मेरी सरकार सार्वजनिक क्षेत्र के बैंकों की वित्तीय स्थिति को मजबूत बनाने के लिए जरूरत के अनुसार इनको पूंजी उपलब्ध कराएगी। साथ ही 40 क्षेत्रीय ग्रामीण बैंकों में पूंजी विस्तार की प्रक्रिया भी शुरू कर दी गई है।

मेरी सरकार भारतीय विद्युत उपस्कर उद्योग के लिए मिशन योजना 2012-2022 तैयार कर रही है। इलेक्ट्रिक ऑटोमोबाइल को बढ़ावा देने के लिए राष्ट्रीय विद्युत संचरण बोर्ड (National Board of Electric Mobility) और राष्ट्रीय विद्युत संचरण परिषद (National Council of Electric Mobility) का गठन किया गया है। 12वीं पंचवर्षीय योजना के दौरान पूंजीगत उद्योगों को बढ़ावा देने की योजना भी शुरू की जाएगी। विदेशों में कच्चे माल की परिसंपत्तियों को अर्जित करने की नीति बनाई गयी है।

मेरी सरकार ने एक राष्ट्रीय विनिर्माण नीति की घोषणा की है, जिसका उद्देश्य इसी दशक में जी डी पी में विनिर्माण के हिस्से को 25 फीसदी तक बढ़ाना और रोजगार के 10 करोड़ नए अवसर पैदा करना है। सरकार विनिर्माण को बढ़ावा देने के लिए राष्ट्रीय निवेश

और विनिर्माण जोन बनाएगी।

दादरी से लेकर नवी मुंबई के बीच वेस्टर्न डेडिकेटेड रेल फ्रेट कॉरिडोर के समानांतर आयकॉनिक (Iconic) दिल्ली-मुंबई औद्योगिक कॉरिडोर विकसित किया जा रहा है, जिसमें महत्वपूर्ण प्रगति हुई है। मेरी सरकार ने, मुख्य मार्ग परियोजनाओं के कार्यान्वयन के लिए पांच वर्षों के दौरान डीएमआईसी को 17,500 करोड़ रुपये तथा परियोजना विकास कार्यों के लिए 1000 करोड़ रुपये उपलब्ध कराने का निर्णय किया है।

सरकार ने हाल ही में सूक्ष्म और लघु उपक्रमों द्वारा उत्पादित माल और सेवाओं के लिए ऐसी सार्वजनिक खरीद नीति अनुमोदित की है, जिसमें अनुसूचित जाति और अनुसूचित जनजातियों के स्वामित्व वाले उपक्रमों के लिए विशेष प्रावधान किया गया है।

देश में सुदृढ़ प्रतिस्पर्धा संस्कृति विकसित करने के लिए राष्ट्रीय प्रतिस्पर्धा नीति को अंतिम रूप दिया जा रहा है। संशोधित कंपनी विधेयक संसद में प्रस्तुत कर दिया गया है।

मेरी सरकार पर्याप्त एवं गुणात्मक ढांचागत विकास को उच्च प्राथमिकता देती है जिससे भारत वहनीय एवं समावेशी आर्थिक विकास कर सके और भारत, अंतरराष्ट्रीय स्तर पर प्रतिस्पर्धी अर्थव्यवस्था के रूप में उभर कर सामने आए। ढांचागत विकास के लिए संसाधन जुटाने जैसी चुनौतियों का सामना करने के लिए, मेरी सरकार ने कई पहल की हैं, जैसे पेंशन और बीमा फंड को पूरा करने के लिए अवसरंचना ऋण फंड की स्थापना करने संबंधी विनियम पहली बार जारी किए गए हैं। अवसरंचना की एक समान परिभाषा तय की जा रही है।

ढांचागत निर्माण में निजी क्षेत्र की भागीदारी को बढ़ावा देने के उद्देश्य से, "वायबिलिटी गैप फंडिंग (Viability Gap Funding)" स्कीम के अंतर्गत, सरकार ने ढांचागत निर्माण में सार्वजनिक-निजी भागीदारी को वित्तीय सहायता प्रदान करने के लिए अतिरिक्त उप-क्षेत्रों को भी शामिल किया है। इसमें कोल्ड चेन एवं फसल उत्पाद भंडारण सहित आधुनिक भंडारण क्षमता निर्माण, शिक्षा, स्वास्थ्य और कौशल विकास के लिए पूंजी निवेश शामिल है।

देश की आधारभूत संरचना में हमें और अधिक विस्तार और सुधार करने की जरूरत है। मेरी सरकार बंदरगाहों की क्षमता बढ़ाने का प्रयास कर रही है और उन्हें रेल मार्गों तथा सड़कों से जोड़ा जा रहा है। देश में, खासकर उत्तर-पूर्वी इलाकों में, अंतर्देशीय

जल परिवहन की अतिरिक्त परियोजनाओं की संभावनाएं तलाश की जा रही हैं।

रेलवे के आधुनिकीकरण का व्यापक कार्यक्रम शुरू किया जा रहा है। पूर्वी व पश्चिमी डेडिकेटेड फ्रेट कॉरीडोर, जिनका कार्य पहले से ही प्रगति पर है, के अतिरिक्त माल और यात्रियों के लिए रेल मार्ग अलग-अलग करने के लिए और अधिक डेडिकेटेड फ्रेट कॉरीडोर निर्मित किए जाएंगे।

मेरी सरकार सड़कों के विकास को प्राथमिकता दे रही है। इस वर्ष कम से कम 7000 किलोमीटर सड़क निर्माण परियोजनाओं के ठेके दिए जाएंगे। इलेक्ट्रॉनिक खरीद (e-procurement) और इलेक्ट्रॉनिक-निविदा (e-tendering) की नीति अपनाकर पारदर्शिता सुनिश्चित करने के प्रयास किए गए हैं।

विमान यात्रियों के हितों की सुरक्षा के लिए जरूरी कदम उठाए जाएंगे। सुरक्षित और वाजिब दाम पर विमान सेवाएं सुनिश्चित करने के लिए इस वर्ष संसद में नागर विमानन प्राधिकरण के लिए विधेयक लाया जाएगा। विमान दुर्घटना अन्वेषण ब्यूरो का गठन किया जाएगा जो स्वतंत्र रूप से कार्य करेगा। हवाई यातायात प्रबंधन सेवाओं और हवाई अड्डों का उन्नयन एवं आधुनिकीकरण किया जाएगा।

मेरी सरकार देश में तेल और गैस का उत्पादन बढ़ाने के लिए सभी उपाय कर रही है। नई अन्वेषण लाईसेंसिंग नीति का नौवां चरण शुरू हो चुका है। हर साल 6 मिलियन मीट्रिक टन तेल के शोधन की क्षमता वाली भारत-ओमान रिफाइनरी लिमिटेड जून, 2011 में शुरू की जा चुकी है। यह कंपनी भारत पेट्रोलियम कारपोरेशन लिमिटेड तथा ओमान ऑयल कंपनी का संयुक्त उद्यम है।

मेरी सरकार, देश में सभी लोगों को जोड़ने (Connect) का कार्य कर रही है। इस समय देश में प्रति 100 व्यक्ति 76 टेलीफोन कनेक्शन हैं। मेरी सरकार दूरसंचार, सूचना प्रौद्योगिकी और इलेक्ट्रॉनिक्स की नई नीतियां बना रही है। देश की सभी पंचायतों को ब्रॉडबैंड कनेक्टिविटी से जोड़ने वाले राष्ट्रीय ऑप्टिकल फाइबर नेटवर्क का निर्माण किया जा रहा है। इस पर 20 हजार करोड़ रुपये की लागत आएगी। आईटी हार्डवेयर के स्वदेशी उत्पादन को प्रोत्साहित करने के लिए समुचित उपाय किए जा रहे हैं।

हमारी अर्थव्यवस्था के विस्तार के साथ-साथ हमारी ऊर्जा आवश्यकता भी एक दशक में दुगुनी हो जाने की संभावना है। विद्युत उत्पादन के क्षेत्र में, हमारी बड़ी

उपलब्धियां रही हैं। जहां 10वीं योजना अवधि में, 21 हजार मेगावाट विद्युत उत्पादन क्षमता जोड़ी गई, वहीं 11वीं योजना में लगभग 52000 मेगावाट क्षमता जोड़े जाने की संभावना है। संभावना है कि केवल 2011-12 में ही हम 15000 मेगावाट रिकार्ड क्षमता की वृद्धि हासिल कर सकेंगे।

पुनर्गठित त्वरित विद्युत विकास सुधार कार्यक्रम के तहत, 14000 अभिनिर्धारित नगरों के लिए लगभग 30 हजार करोड़ रुपये वाली परियोजनाओं को मंजूरी दे दी गई है। अन्य क्षेत्रों में वितरण नेटवर्क को सुदृढ़ बनाने के लिए, मेरी सरकार ने राष्ट्रीय विद्युत फंड स्थापित करने का अनुमोदन किया है, जिससे राज्य विद्युत कंपनियों को संवितरित ऋणों पर ब्याज सब्सिडी दी जाएगी। इस फंड का लक्ष्य अगले दो वर्षों में लगभग 25 हजार करोड़ रुपये का निवेश जुटाना है। मेरी सरकार ने विद्युत उत्पादन के लिए ईंधन की आपूर्ति सुकर बनाने के लिए कदम उठाए हैं।

हमें अपनी ऊर्जा की मांग को पूरा करने के लिए नवीन और नवीकरणीय ऊर्जा स्रोतों की जरूरत है। जवाहरलाल नेहरू राष्ट्रीय सौर ऊर्जा मिशन के तहत मौजूदा वित्तीय वर्ष की समाप्ति तक 400 मेगावाट क्षमता वाली सौर ऊर्जा परियोजनाओं को शुरू करने की योजना है। मिशन के उद्देश्यों में से एक उद्देश्य सौर ऊर्जा के उत्पादन की लागत को ग्रीड विद्युत लागत के नजदीक लाना है। मुझे आपको यह बताते हुए खुशी है कि जब दो वर्ष पहले यह मिशन शुरू किया गया था, तब के मुकाबले हाल की टैरिफ बोलियां 50 प्रतिशत कम हैं।

देश में न्यूक्लियर संयंत्रों की संस्थापित क्षमता बढ़कर 4780 मेगावाट हो गई है और बारहवीं योजना के अंत तक इसके 10,080 मेगावाट होने की संभावना है। मेरी सरकार, न्यूक्लियर ऊर्जा के उपयोग में सुरक्षा को सर्वोच्च प्राथमिकता देती है और न्यूक्लियर ऊर्जा कार्यक्रम के कार्यान्वयन में समाज के किसी भी वर्ग की सुरक्षा और उनकी आजीविका अर्जन से किसी प्रकार का कोई समझौता नहीं किया जाएगा। फुकुशिमा, जापान में मार्च, 2011 में हुई दुर्घटना के बाद, मेरी सरकार ने देश में लगे सभी न्यूक्लियर ऊर्जा संयंत्रों की सुरक्षा प्रणालियों की तकनीकी समीक्षा करने के आदेश दिए। इनकी रिपोर्ट को सार्वजनिक किया गया और सुरक्षा बढ़ाने के संबंध में की गई सिफारिशों को लागू किया जा रहा है। नाभिकीय सुरक्षा विनियामक प्राधिकरण विधेयक संसद में पेश कर दिया गया है।

मेरी सरकार ने संसद के पिछले सत्र में खान और खनिज (विकास एवं विनियमन) विधेयक पेश किया। इस विधेयक का उद्देश्य ऐसी कानूनी व्यवस्था उपलब्ध करवाना है,

जिससे निवेश में तेजी आए, खनन क्षेत्र में उन्नत प्रौद्योगिकी समाविष्ट हो सके और खनन कार्य से प्राप्त राशि का उपयोग खनन प्रभावित क्षेत्रों के विकास और पर्यावरण संतुलन कायम रखने के लिए सुनिश्चित हो सके।

दिसंबर, 2011 में अंतरराष्ट्रीय जलवायु परिवर्तन पर डरबन में हुई शिखर वार्ता में भारत ने सकारात्मक परिणाम प्राप्त करने में रचनात्मक और अग्रणी भूमिका निभाई है। आगे भी हम, अंतरराष्ट्रीय समुदाय के साथ मिलकर इस काम को जारी रखेंगे।

अपने पर्यावरण और जैव-विविधता के संरक्षण को मेरी सरकार सर्वाधिक महत्व देती है। राष्ट्रीय गंगा नदी बेसिन प्राधिकरण, केंद्र एवं राज्य सरकारों द्वारा गंगा नदी की सफाई करने के लिए किए गए समग्र प्रयासों को मजबूती प्रदान कर रहा है। प्रदूषण कम करने के लिए प्राधिकरण द्वारा पिछले तीन वर्षों में लगभग 2600 करोड़ रुपये के कार्यों की स्वीकृति दी जा चुकी है।

मुझे यह बताते हुए प्रसन्नता है कि जैव-विविधता पर संयुक्त राष्ट्र संघ कन्वेंशन के सदस्य राष्ट्रों के 11वें सम्मेलन की मेजबानी भारत कर रहा है। यह सम्मेलन अक्टूबर, 2012 में हैदराबाद में आयोजित किया जाएगा। मेरी सरकार का प्रयास रहेगा कि इस सम्मेलन में उपयोग एवं लाभ-सहभागिता जैसी पहल के प्रभावी कार्यान्वयन पर वैश्विक सहमति बने और इस दिशा में अग्रगामी कार्रवाई हो। इससे संसाधनों के संरक्षण में सामुदायिक भागीदारी को भी बढ़ावा मिलेगा।

मेरी सरकार ने 11वीं योजना अवधि के दौरान 1,200 करोड़ रुपये से अधिक की केंद्रीय सहायता प्रदान करके प्रोजेक्ट टाइगर स्कीम को संशोधित तथा सुदृढ़ किया है। देश से विलुप्त चीतों का पुनः प्रवेश कराने के लिए एक विशेष कार्यक्रम भी बनाया गया है।

वन-विस्तार और एक करोड़ हेक्टेयर वन भूमि को हरा-भरा बनाने के लिए जलवायु परिवर्तन पर राष्ट्रीय कार्य योजना के तहत राष्ट्रीय हरित भारत (ग्रीन इंडिया) मिशन बनाया गया है।

दुनिया के देशों में भारत का उचित स्थान, वैज्ञानिक व प्रौद्योगिकी उत्कृष्टता के जरिए सामाजिक-आर्थिक परिवर्तन लाने की हमारी क्षमता पर निर्भर करता है। मेरी सरकार का सतत प्रयास रहेगा कि अनुसंधान और विकास पर खर्च जीडीपी के 1 फीसदी से बढ़ाकर 2 फीसदी हो जाए। ग्यारहवीं योजना अवधि के दौरान अनुसंधान और विकास में

सार्वजनिक निवेश प्रतिवर्ष 20 से 25 फीसदी की दर से बढ़ा है। सरकार ने "इनोवेशन इन साइंस परस्यूट फॉर इन्स्पायर्ड रिसर्च" अर्थात् 'इन्स्पायर' स्कीम सफलतापूर्वक शुरू की है और इसके तहत अब तक विज्ञान विषय के 5 लाख से अधिक छात्रों को पुरस्कार दिए जा चुके हैं।

विज्ञान और प्रौद्योगिकी क्षेत्र में नवाचार (Innovation) को सुसाध्य करने के लिए कई नए संस्थागत प्रयास किए गए हैं। छोटे और मझोले उपक्रमों की मदद हेतु जैव-प्रौद्योगिकी उद्योग के विकास को सुगम बनाने के लिए जैव-प्रौद्योगिकी उद्योग अनुसंधान सहायता परिषद नामक एक लाभनिरपेक्ष कंपनी का गठन किया जा रहा है। विज्ञान एवं प्रौद्योगिकी से संबंधित राष्ट्रीय महत्व के सामाजिक-आर्थिक मुद्दों पर ध्यान केंद्रित करने के लिए विज्ञान नीति कार्यान्वयन एवं अनुसंधान अकादमी अर्थात् 'एस्पायर' (Aspire) बनाई गई है। वैज्ञानिक एवं नवाचार अनुसंधान अकादमी भी स्थापित की गई है।

मेरी सरकार ने मानसून मिशन कार्यक्रम शुरू किया है जिससे किसानों की मदद हेतु मानसून की भविष्यवाणी को और बेहतर करने में योगदान मिलेगा। अगली पंचवर्षीय योजना अवधि में कृषि-मौसम विज्ञान सेवाएं 10 फीसदी से बढ़ाकर 40 फीसदी किसानों तक पहुंचाई जाएंगी। एकीकृत समुद्री सूचना परामर्श सेवाएं हमारे देश के 90 फीसदी तटीय मछुआरों तक पहुंचाई जाएंगी।

राष्ट्रीय हित में मेरी सरकार ने अंतरिक्ष प्रौद्योगिकी का इस्तेमाल किया। आठ उपग्रह सफलतापूर्वक अंतरिक्ष में छोड़े गए। संचार उपग्रह जीसैट-8 को कक्षा में स्थापित किया गया। वर्ष 2012 में कई बड़े उपग्रहों के प्रक्षेपणों की योजना है जिनमें हर तरह के मौसम में इमेजिंग क्षमता वाला भारत का पहला माइक्रोवेव रिमोट सेंसिंग उपग्रह और पहला नेविगेशनल उपग्रह भी शामिल है। हमारा प्रस्ताव वर्ष 2012 में, स्वदेशी क्रायोजनिक अपर स्टेज का प्रयोग करके, जीयोसिंक्रॉनस सैटेलाइट लांच व्हीकल का अगला प्रक्षेपण करने का है।

कार्य कौशल, अनुशासन और कर्तव्यनिष्ठा हमारे सशस्त्र बलों की पहचान है। भारत सरकार हमारे सभी सैनिकों और पूर्व सैनिकों के कल्याण के लिए प्रतिबद्ध है।

सेना के तीनों अंगों को आधुनिक और विकसित बनाने के लिए सक्रिय उपाय किए जा रहे हैं जिससे वह तटीय सुरक्षा सहित, सुरक्षा संबंधी समस्त भावी चुनौतियों का सामना करने में सक्षम हों। हमारा ध्यान इस बात पर केंद्रित है कि घरेलू रक्षा उत्पादन

क्षमताएं बढ़ाई जाएं और साथ ही हथियारों और उनकी प्रचालन प्रणाली (डिलीवरी सिस्टम) के मामले में हम आत्मनिर्भर बनें। हमारा लक्ष्य है कि आने वाले समय में हमारी सेना, दुनिया की तकनीकी रूप से सबसे उन्नत सेनाओं में से एक हो। अग्नि-4 मिसाइल का प्रक्षेपण और प्रस्तावित हल्के लड़ाकू विमान-तेजस को भारतीय वायुसेना में शामिल किया जाना, इस दिशा में प्रमुख माइल स्टोन्स (Mile Stones) हैं।

देश के केंद्रीय सशस्त्र पुलिस बल हमारी सीमाओं के साथ-साथ देश के आंतरिक क्षेत्रों की भी पूरी बहादुरी और बलिदान की भावना से सुरक्षा करते हैं। मेरी सरकार इन सुरक्षा बलों के लिए देश की पहली बृहत् स्वास्थ्य अवसंरचना परियोजना के रूप में चिकित्सा संस्थान एवं सुपर स्पेशिएलिटी अस्पताल बना रही है।

आंतरिक सुरक्षा के क्षेत्र में मेरी सरकार ने वामपंथी अतिवाद से ग्रस्त इलाकों में विकास के लिए कई उपाय किए हैं। देश के अत्यधिक पिछड़े और हिंसा प्रभावित जिलों के गांवों में पिछले दो वर्षों में 3300 करोड़ रुपए के परिव्यय वाली एकीकृत कार्य-योजना द्वारा विकास कार्य हुआ है। यह कार्य-योजना अब तक 60 जिलों में लागू थी और अब इसका विस्तार 78 जिलों तक कर दिया गया है।

मेरी सरकार ने दिखाया है कि हिंसा को, दृढ़ लेकिन मानवीय तरीकों से रोका जा सकता है। पिछले वर्ष के दौरान उत्तर-पूर्वी राज्यों और जम्मू-कश्मीर की सुरक्षा स्थिति में काफी सुधार हुआ है। मेरी सरकार हमेशा ऐसे गुटों के साथ बातचीत करने के लिए तैयार रहती है, जो हिंसा का रास्ता छोड़ने के लिए तैयार हों। यह उत्साहवर्धक है कि कई संगठन अपनी शिकायतों के शांतिपूर्ण समाधान के लिए आगे आए हैं।

90. जम्मू-कश्मीर में एक बड़ी कामयाबी तब हासिल हुई जब वहां पर लंबे अंतराल के बाद पंचायत चुनाव कराए गए। इन चुनावों को जनता का भारी समर्थन मिला और 80 फीसदी से ज्यादा मतदाताओं ने वोट डाले। वर्ष 2011 में एक करोड़ से ज्यादा तीर्थ-यात्रियों ने माता वैष्णो देवी के 'दर्शन' किए। जम्मू-कश्मीर के युवाओं के लिए "उड़ान" नामक विशेष उद्योग प्रोत्साहन स्कीम और "हिमायत" नामक कौशल विकास एवं रोजगार स्कीम शुरू की गई है। अगले पांच वर्षों के दौरान जहां "उड़ान" स्कीम के तहत 40 हजार युवाओं के कौशल-विकास का लक्ष्य रखा गया है, वहीं "हिमायत" स्कीम के अंतर्गत एक लाख युवाओं को लाया जाएगा, जिस पर कुल 235 करोड़ रुपए खर्च होंगे। एक हजार से अधिक प्रशिक्षुओं को विभिन्न क्षेत्रों में नौकरियां दी जा चुकी हैं।



13 जुलाई 2011 को मुंबई में और 7 सितंबर, 2011 को दिल्ली में हुए बम धमाके इस बात की गंभीर चेतावनी देते हैं कि देश में आतंकवादी समूह (Modules) अभी भी सक्रिय हैं। वर्ष 2011 में 18 आतंकी समूहों को निष्क्रिय कर दिया गया। नेशनल इंटेलिजेंस ग्रिड (National Intelligence Grid) और नेशनल काउंटर टैररिज्म सेंटर (National Counter Terrorism Centre) का लक्ष्य आंतरिक सुरक्षा खतरों से निपटने के लिए भारत की क्षमता में वृद्धि करना है।

मेरी सरकार ने गोरखालैंड क्षेत्रीय प्रशासन की स्थापना के लिए त्रिपक्षीय समझौते पर हस्ताक्षर करके उस क्षेत्र के लोगों की लंबे समय से चली आ रही मांग का समान किया है। असम में यूनाइटेड पीपुल्स डेमोक्रेटिक सोलिडेरिटी के साथ भी त्रिपक्षीय समझौता ज्ञापन पर हस्ताक्षर किए गए हैं। उत्तर-पूर्व में केंद्र सरकार की परियोजनाओं के लिए निधि की आवश्यकताओं की कमी को पूरा करने के लिए संसाधनों का स्थायी केंद्रीय पूल बनाया गया है।

विदेशी मामलों के क्षेत्र में मेरी सरकार ने हमारे निकटवर्ती पड़ोसी एवं अन्य देशों के साथ शांति और सहयोग बढ़ाने की नीति पर अनुसरण किया है ताकि हम सामाजिक-आर्थिक विकास और राष्ट्रीय सुरक्षा के अपने लक्ष्यों को प्राप्त कर सकें। मेरी सरकार दक्षिण एशियाई क्षेत्रीय सहयोग संगठन (SAARC) की सफलता के लिए पूर्णतया प्रतिबद्ध है। हमारी इच्छा है कि दक्षिण-एशिया के सभी राष्ट्र समृद्ध हों, वहां स्थिरता हो और वे क्षेत्रीय आर्थिक सहयोग, व्यापार और मूलभूत अवसंरचना को विकसित करते हुए अपनी पूरी क्षमता हासिल कर सकें।

प्रधान मंत्री की अफगानिस्तान, बांग्लादेश और मालदीव की यात्राओं से तथा म्यांमार के राष्ट्रपति, भूटान नरेश, अफगानिस्तान के राष्ट्रपति और नेपाल के प्रधान मंत्री की भारत यात्रा से इस प्रक्रिया को काफी बल मिला है।

भारत और बांग्लादेश के बीच हुए भू-सीमा करार संबंधी प्रोटोकॉल से लंबे समय से लंबित मुद्दों के समाधान और परस्पर लाभकारी द्विपक्षीय सहयोग का मार्ग प्रशस्त हुआ है। मेरी सरकार ने श्रीलंका में आंतरिक रूप से विस्थापित लोगों के पुनःस्थापन और पुनर्वास के लिए भी कदम उठाए हैं।

हम पाकिस्तान के साथ लंबित सभी मामलों का हल बातचीत के जरिए करने के लिए प्रतिबद्ध हैं। यह ध्यान में रखते हुए कि पाकिस्तान के लिए आवश्यक है कि वह अपनी

जमीन पर आतंकवादी गुटों और उनसे संबंधित ढांचे के खिलाफ ठोस कार्रवाई करे, अब तक हुई प्रगति को हम आगे बढ़ाना चाहेंगे।

भारत की "पूर्व की ओर देखो" (लुक ईस्ट) की नीति के परिणामस्वरूप पूर्वी एशिया और दक्षिण-पूर्वी एशिया के देशों के साथ हमारे संबंध और घनिष्ठ हुए हैं। यह हमारा सौभाग्य है कि इस वर्ष के गणतंत्र दिवस समारोह में थाइलैंड की प्रधानमंत्री मुख् य अतिथि रहीं। दक्षिण-पूर्वी एशियाई राष्ट्रसंघ (आसियान) के साथ स्मारक शिखर वार्ता की मेजबानी भारत पहली बार करेगा जो उनके साथ हमारे परस्पर संवाद के 20 वर्ष पूरे होने के अवसर पर, इस वर्ष दिसंबर में आयोजित की जाएगी।

पश्चिमी एशिया और उत्तरी अफ्रीकी देशों में शांति, स्थिरता और प्रगति में भारत की विशेष अभिरुचि है। खाड़ी क्षेत्र में 60 लाख से अधिक भारतीय रहते हैं और काम करते हैं। हम चाहते हैं कि इस क्षेत्र के लोग बदलाव और परिवर्तन के इस ऐतिहासिक दौर में राष्ट्र निर्माण और विकास के लिए अपने मार्ग स्वयं तलाशें। फिलिस्तीन के मुद्दे पर हम पूर्ववत् समर्थन देते रहेंगे।

पिछले साल अफ्रीका में पहली बार आयोजित दूसरे अफ्रीकी-भारत शिखर सम्मेलन के फलस्वरूप अफ्रीका के साथ हमारे पारंपरिक रिश्तों को और नया बल मिला है। अफ्रीकी महाद्वीप के 54 में से 47 देशों में हमारी महत्वाकांक्षी पैन अफ्रीकन ई-नेटवर्क परियोजना प्रारंभ की गई है।

स्लोवेनिया के राष्ट्र प्रमुख की भारत यात्रा, ऑस्ट्रिया और स्विट्जरलैण्ड की मेरी यात्राएं और उप राष्ट्रपति की तुर्की यात्रा से मध्य यूरोप के साथ हमारे राजनीतिक संबंध मजबूत हुए हैं। प्रधानमंत्री की कजाकिस्तान यात्रा और उज्बेकिस्तान के राष्ट्रपति की भारत यात्रा से मध्य एशिया के साथ हमारे संबंधों को नया आयाम मिला है।

दुनिया की महाशक्तियों के साथ हमारी भागीदारी बढ़ रही है। अमरीका हमारा एक अहम स्ट्रैटेजिक भागीदार है जिसके साथ हमारे बहुआयामी संबंध हैं जो हमारे राष्ट्रीय हितों पर आधारित हैं। पिछले वर्ष प्रधानमंत्री की रूस यात्रा से भारत की रूस के साथ विशेष और तरजीह प्राप्त स्ट्रैटेजिक भागीदारी और अधिक मजबूत हुई है। हम चीन के साथ अपनी स्ट्रैटेजिक और सहयोगी भागीदारी बढ़ाने को उच्च प्राथमिकता देते हैं। चीन के साथ हमारे व्यापार और आर्थिक रिश्तों में हो रहे द्रुत विकास का महत्व न केवल हमारे द्विपक्षीय संबंधों के लिए है, बल्कि समूची वैश्विक अर्थव्यवस्था के लिए भी है। यूरोपीय संघ और

उसके सदस्य देशों के साथ भारत के संबंध, साझा मूल्यों और बढ़ते वाणिज्यिक, आर्थिक और जनता के परस्पर संबंधों पर आधारित हैं। जापान के साथ भारत के संबंध आर्थिक क्षेत्र के साथ-साथ सुरक्षा क्षेत्रों में भी बढ़ते जा रहे हैं, जो दोनों देशों की प्रबल राजनीतिक इच्छा-शक्ति पर आधारित हैं।

भारत ने जी-20, ब्रिक्स और इबसा प्रक्रियाओं में सक्रिय भूमिका निभाई। हम निकट भविष्य में भारत में अगली ब्रिक्स शिखर वार्ता की मेजबानी करने के लिए उत्सुक हैं। संयुक्त राष्ट्र सुरक्षा परिषद के अस्थायी सदस्य के रूप में हम अंतरराष्ट्रीय कानून, राष्ट्रीय प्रभुसत्ता और क्षेत्रीय अखण्डता के सुस्थापित सिद्धांतों का समान करते हुए अन्य देशों के साथ मिलकर अंतरराष्ट्रीय शांति और सुरक्षा बनाए रखना चाहते हैं।

मेरी सरकार ने मिशन के रूप में बनाई गई "पासपोर्ट सेवा परियोजना" के जरिए पासपोर्ट जारी करने की व्यवस्था में आमूल सुधार करने का काम शुरू कर दिया है और आशा है कि यह मौजूदा वर्ष में पूर्ण रूप से कार्यान्वित कर दी जाएगी। इमीग्रेशन, वीजा और विदेशी रजिस्ट्रेशन तथा ट्रेकिंग स्कीम के अंतर्गत एकीकृत ऑन-लाइन वीजा एप्लीकेशन सिस्टम पर कार्य किया जा रहा है।

प्रवासी भारतीय समुदाय, भारतीय सयता और सांस्कृतिक परंपरा का एक जीवंत तत्व है। मेरी सरकार ने लीबिया के बिगड़ते हालात को देखते हुए वहां से 16 हजार से अधिक भारतीय नागरिकों को सुरक्षित निकालने के लिए पिछले वर्ष "ऑपरेशन सेफ होमकमिंग" चलाया। हमने मिस्र और यमन में अशांति के फलस्वरूप वहां से भारतीय नागरिकों को सुरक्षित निकालने की व्यवस्था भी की। नागरिकता अधिनियम में संशोधन करके भारतीय मूल के लोग और प्रवासी भारतीय नागरिक स्कीमों को सरलीकृत व आमेलित करने के लिए संसद में विधेयक पेश किया गया है।

माननीय सदस्यगण, मेरी सरकार त्वरित विकास व आधुनिकीकरण का नया मार्ग दर्शा रही है जो इस धारणा पर आधारित है कि एक समृद्ध समाज का निर्माण मानवता, समानता और भाईचारे के सिद्धांतों के आधार पर किया जा सकता है, जिसका सपना हमारे राष्ट्र-निर्माताओं ने देखा था। हम समाज की ऐसी नई तस्वीर पेश कर रहे हैं जिसमें सुविधावंचित लाखों लोगों को आजीविका मिल सके और हमारे युवा वर्ग की बेहतर जीवन जीने की आकांक्षाओं को पूरा किया जा सके; एक ऐसा समाज-जहां बड़ी विकास परियोजनाओं से पारिस्थितिकी और पर्यावरण की सुरक्षा प्रभावित न होती हो; एक ऐसा

12.03.2012

समाज जो उदार, लोकतांत्रिक और पारदर्शी हो परंतु जहां राष्ट्रीय सुरक्षा को हमेशा सर्वोपरि रखा जाता हो।

माननीय सदस्यगण, संसद के पास एक लंबी कार्यसूची है। मैं आशा करती हूं कि दोनों सदनों के समक्ष जो कार्य हैं उन्हें पूरा करने के लिए आप सभी रचनात्मक सहयोग की भावना से मिलकर कार्य करेंगे। सभी जन-आकांक्षाओं को पूरा करने के आपके कार्य में मेरी शुभकामनाएं आपके साथ हैं।

जय हिंद।

Honourable Members

I welcome you to this session which marks the halfway of my Government. I hope this session will be productive and useful.

The current year has been a difficult one for the world economy. Economic uncertainties have had an adverse impact across the globe. There is increased political uncertainty and turbulence in the international system and the environment in which we operate has become more challenging over the last one year. Our economy grew at a handsome rate of 8.4 per cent in 2010-11, but it has slowed down to about 7 per cent this year. This remains a healthy growth given current global trends.

The long-term fundamentals of the Indian economy remain robust. India's growth prospects arise from factors such as high domestic savings and investment rates, favourable demographics, and a stable democratic polity. My Government is confident that it will soon steer the country back to the high growth trajectory of 8 to 9 per cent.

My Government has remained committed to providing an honest and more efficient Government and has taken several further important steps towards that end. A formidable and unprecedented array of Bills has been introduced in the Parliament. These include The Public Interest Disclosure and Protection of Persons Making the Disclosure Bill, the Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, Citizens' Right to Grievance Redress Bill, The Judicial Standards and Accountability Bill and The Lokpal and Lokayuktas Bill. India has also ratified the United Nations Convention against Corruption. Together these have the potential of bringing about a transformational change in curbing corruption and enhancing transparency and accountability in governance. A comprehensive public procurement law is being formulated. The National Mission for Delivery of Justice and Legal Reforms has already been set up.

The Government has initiated action on various fronts to tackle the menace of black money. These include enactment of the Benami Transactions (Prohibition) Act, amendment of the Prevention of Money Laundering Act, setting up of a special committee to examine measures to strengthen laws to curb black money generation in the country, and commissioning of studies by independent agencies to assess the quantum of black money both inside and outside the country. The framing of the General Anti-Avoidance Rules and Controlled Foreign Company Rules has been taken up under the proposed Direct Taxes Code. Efforts are underway to build political consensus on the Goods and Services Tax,

which will give a major boost to the economy by rationalising indirect taxes and giving full input credit.

We are taking many steps to contain the generation and outflow of illicit funds from the country and for opening channels for getting wider information on black money from other countries. These include: the operationalization of new Income Tax Overseas Units, signing of new Double Taxation Avoidance Agreements and new Tax Information Exchange Agreements and better implementation of Transfer Pricing and International Taxation provisions.

Efficient and automated delivery of public services with minimum human intervention is one of the keys to reducing corruption. Under the National e-Governance programme, more than 97,000 Common Service Centres have been established across the country for making public services conveniently available to citizens. Departments responsible for Income Tax, Passports, Central Excise, and Corporate Affairs have started delivering online services. New e-Governance projects in education, health, public distribution and postal services will be launched. The Electronic Services Delivery Bill has been introduced in the Parliament. Increasingly, public services under all e-Governance projects will be delivered through internet and mobile phones.

To reach the millions of underprivileged people, my Government has launched a unique ADHAAR scheme which would help improve service delivery, accountability and transparency in social sector programmes and lead to their financial inclusion.

The year 2012-13 will mark the first year of the 12th Five Year Plan that sets the goal of 'faster, sustainable and more inclusive growth'. The Approach Paper sets a target growth rate of 9 per cent for the 12th Plan period with 4 per cent growth for the agriculture sector.

My Government will work on five important challenges that our country faces today:

- to strive for livelihood security for the vast majority of our population and continue to work for removal of poverty, hunger and illiteracy from our land;
- to achieve economic security through rapid and broad based development and creation of productive jobs for our people;
- to ensure energy security for our rapid growth;

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- to realize our developmental goals without jeopardizing our ecological and environmental security; and
- to guarantee our internal and external security within the framework of a just, plural, secular and inclusive democracy.

The objective of livelihood security is best achieved through a process of rapid and inclusive growth based on empowering the citizens of the country through education and skill development. Building on the platform provided by the Right to Education, integration of skill training with education at all levels is being emphasized. A National Vocational Education Qualification Framework is being developed to set common principles and guidelines for a nationally recognized qualification system.

. My Government aims to provide skill training to 85 lakh people during 2012-13 and 800 lakh people during the 12th Plan. The Government will set up 1500 new Industrial Training Institutes and 5000 Skill Development Centres under Public Private Partnership at an estimated cost of ₹ 13,000 crore.

The Higher Education and Research Bill has been introduced in the Parliament. A National Commission for Higher Education & Research is being constituted to set a road-map for the future.

The teacher is at the core of the education system. My Government intends to launch a National Mission for Teachers aimed at improving teacher education and faculty development.

To provide all students opportunities to access higher education irrespective of their paying capacity, my Government intends to set up a Higher Education Credit Guarantee Authority for providing limited credit guarantees through risk-pooling for educational loans.

Recognizing the significance of education for empowerment, my Government has recently enhanced post-matric scholarship rates for students belonging to Scheduled Tribes and Other Backward Classes after enhancing the scholarships for Scheduled Caste students. During the past one year, over 1.5 crore students belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities have been awarded scholarships and fellowships.

People need to be healthy if they have to learn, earn and lead a productive and fulfilling life. Our National Rural Health Mission has started making a difference as reflected in the health indicators. The Infant Mortality Rate has declined from 58 per thousand live births in 2005 to 47 in 2010 and Maternal

Mortality Ratio has declined from 254 per one lakh deliveries in 2004-2006 to 212 in 2007-2009. The Janani Suraksha Yojana registered impressive gains with 1.13 crore women benefitting during 2010-11. Polio has been almost eradicated from the country. The World Health Organisation has decided to take India off the list of countries with active endemic wild poliovirus transmission.

In spite of the increased investment in health sector over the last 7 years, public expenditure on healthcare continues to be low. To attain the goal of universal healthcare, my Government would endeavour to increase both Plan and Non-Plan public expenditure in the Centre and the States taken together to 2.5 per cent of the GDP by the end of the 12th Plan. Universal access to free generic essential medicines in public health institutions in a phased and time bound manner will be ensured. The National Rural Health Mission will be converted into a National Health Mission covering urban areas also, in the course of the 12th Plan. My Government launched The National Programme for Prevention & Control of Cancer, Diabetes, Cardiovascular Diseases & Stroke and The National Programme for Health Care of the Elderly. We will strengthen district hospitals to provide advanced level secondary care. My Government is also working to end the shortage of human resources in health sector. Over the last three years there has been a 26 per cent increase in MBBS seats and 62 per cent increase in post graduate seats.

Drawing upon our rich heritage, Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) are being integrated with allopathic health care services. The States are given financial support for providing AYUSH facilities at Primary Health Centres, Community Health Centres and District Hospitals.

The immensely popular Rashtriya Swasthya Bima Yojana, under which health insurance cover is already being provided to around 2.64 crore families, will be expanded. It is expected that by the end of the 12th Plan around 7 crore families will be provided health insurance cover under this scheme.

Mal-nutrition has been seriously impacting children, affecting their chances of gaining education and earning sustainable livelihood. My Government will restructure and strengthen the Integrated Child Development Services during the 12th Five Year Plan. In addition to the ICDS, a Multi-sectoral Nutrition Programme will be launched in 200 High-burden Districts to address maternal and child nutrition needs.

My Government is committed to the development of the weak and vulnerable sections of our society. We will make major amendments to the Child



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Labour (Prohibition & Regulation) Act to prohibit employment of children under 14 years of age. Their place is in schools and not at the workplace.

In order to safeguard and promote the livelihoods of millions of street vendors, my Government is working on a legislation.

My Government will introduce a new Bill in the Parliament for eliminating manual scavenging and insanitary latrines. This will also provide for proper rehabilitation of manual scavengers in alternative occupations so that they are able to lead a life of dignity.

A separate Department of Disability Affairs is proposed to be set up for greater focus on addressing issues confronting persons with disabilities. The Government is considering a new legislation for persons with disabilities to replace the existing Act.

My Government is setting up a National Council for Senior Citizens as a broad-based participatory forum for this important segment of our population.

To help disadvantaged forest dwellers, more than 12.46 lakh titles have been distributed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act. Introduction of a scheme for Minimum Support Price for minor forest produce is being considered.

My Government will consolidate the gains of the Prime Minister's New 15-Point Programme which earmarks 15 per cent of the targets and outlays of identified Government schemes for disadvantaged sections of minority communities. The Multi-Sectoral Development Programme for Minority Concentration Districts has succeeded in committing an investment of over ₹ 3500 crore in socio-economic infrastructure in 90 minority concentration districts. This programme will be strengthened and its reach will be expanded during the year.

The outstanding loans to minority communities by public sector banks have increased to 14.5 per cent of priority sector lending for the year 2011-12. My Government will strive to reach the target of 15 per cent during the year 2012-13.

With a view to ensuring empowerment of minorities, my Government has recently decided to provide a sub-quota of 4.5 per cent for socially and educationally backward classes of citizens belonging to minorities, within the 27 per cent reservation for Other Backward Classes.

I am happy that my Government's continued emphasis on Agriculture has yielded fruit. The agricultural sector has grown at 6.6 per cent during 2010-11, the highest growth rate recorded in recent times. The country witnessed a record production of 241.56 million tonnes of food grains during 2010-11. We have achieved record production of fruits and vegetables at 231 million tonnes, pulses at 18 million tonnes, oilseeds at 31.1 million tonnes, and cotton at 33.42 million bales. My Government incentivized public investment in agriculture through its flagship programmes like the Rashtriya Krishi Vikas Yojana, the National Food Security Mission and the National Horticulture Mission. The pro-farmer price support policy of my Government of the last 7 years is being continued. During the year 2011-12 the minimum support prices of selected agricultural commodities were raised by 10 to 40 per cent over the previous year.

Credit to agriculture reached about ₹ 4,60,000 crore in 2010-11 which is 22 per cent above the target. I am confident that the 2011-12 target of ₹ 4,75,000 crore will be achieved. An interest subvention scheme was implemented to ensure the availability of crop loans to small farmers for loans up to ₹ 3 lakh at the rate of 7 per cent per annum. An additional subvention of 3 per cent is being provided to such farmers who repay their short-term crop loan in time, reducing their effective interest rate to 4 per cent.

My Government will take steps to reduce the gap of about 10 million hectare between the irrigation potential created and the irrigation potential utilized by strengthening the Command Area Development Programme and merging it with the Accelerated Irrigation Benefit Programme. The National Water Mission will be implemented with focus on improving water use efficiency by 20 per cent in five years. My Government will make efforts to realize the farming potential of rain-fed and dry land areas by ensuring healthy participation by all stakeholders and convergence of various Government sponsored programmes.

Availability of all subsidized fertilizers has been ensured as per the requirements during the year. The Ministry is working on a comprehensive fertilizer monitoring system which would present information on fertilizer availability to the farmers through SMS, internet and telephone. My Government has decided to revive eight urea units of Fertilizer Corporation of India and Hindustan Fertilizer Corporation to create an extra installed capacity of 9 million tonnes of urea. We are aiming to achieve self-sufficiency in urea production in the next five years.

As I had announced in my address to the Parliament in June, 2009, my Government has introduced The National Food Security Bill in the Lok Sabha in the last winter session. This will provide the statutory framework for assuring food

security. My Government is simultaneously working with the State Governments towards complete computerization of the Public Distribution System.

My Government will continue to focus on ensuring greater transparency, efficiency and accountability in the implementation of the Mahatma Gandhi National Rural Employment Guarantee scheme. Since its inception, about 1100 crore man-days of employment has been generated and nearly ₹ 1,48,000 crore has been spent. The scheme has benefitted 25 crore people so far. The guidelines of the Scheme have been revised to ensure that it can be better aligned with the objective of raising land productivity.

My Government has launched the National Rural Livelihood Mission to enable poor rural households to access employment opportunities on a sustainable basis.

To underline inclusive growth, my Government will work for the early enactment of the Land Acquisition, Rehabilitation and Resettlement Bill which provides for a liberal regime of compensation along with a mandatory rehabilitation and resettlement package, not only for land owners but also for those dependent on such land for livelihood.

With a view to improving rural infrastructure, my Government launched the ambitious Bharat Nirman programme in 2004. The second phase of this programme began in 2009. I am happy to state that the cumulative targets of creating additional irrigation potential of 1 crore hectares, providing electricity to 1 lakh villages and 1.75 crore poor households, upgrading 1.94 lakh kilometres of existing rural roads and providing safe drinking water to identified habitations, have been achieved well before 31st March, 2012, the targeted date.

To secure livelihoods in the urban areas, my Government will soon launch the National Urban Livelihoods Mission for imparting large scale skill up-gradation, enabling entrepreneurship development, and providing wage employment and self-employment opportunities.

My Government will be launching the next phase of the Jawaharlal Nehru National Urban Renewal Mission in the light of the experience gained in the functioning of the Programme. The focus of the Mission will now shift from metropolitan cities and large towns to Class I and medium towns.

As part of our continuing efforts for providing sustainable and environment-friendly urban transportation, my Government will be taking up Phase-III of the Delhi Metro this year and requisite financial assistance will be provided for speedy implementation of Metro projects in Bengaluru, Hyderabad,

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Kolkata and Chennai. My Government has also decided to support preparation of feasibility reports for Metro Rail projects for all cities with population over 20 lakh people.

My Government proposes to introduce a Bill to provide for a uniform regulatory environment that would protect consumer interests, help speedy adjudication and ensure orderly growth of the real estate sector.

The needs of the urban homeless and destitute are of the highest priority for my Government, and I am happy to announce a new scheme called the "National Programme for the Urban Homeless" that would help create a network of composite shelters in the urban local bodies, with adequate provisions for housing and food for the destitute.

The Tourism sector has tremendous potential for job creation. My Government will target 12 per cent annual growth in this sector in the Twelfth Five Year Plan. In 2012-13, about 50 lakh jobs will be generated. The number of foreign tourist arrivals in 2011-12 is around 63 lakh, an increase of 9 per cent over the previous year.

My Government has undertaken a time-bound programme to convert the entire analog cable television system to digital by December, 2014. This will create a more equitable and transparent system and provide better viewing experience at affordable cost.

In order to extend FM radio services to millions living in small towns and remote areas, my Government has taken a significant decision to e-auction 839 FM Radio Channels in 245 cities across the country including in border areas of Jammu & Kashmir and the North East.

For further ensuring the welfare of handloom weavers my Government recently announced a financial package of ₹ 3884 crore for waiver of loans of handloom weavers and their societies. A comprehensive package of ₹ 2362 crore has also been announced for providing cheap credit and subsidized yarn to weavers.

For investments in textile industry, my Government has approved the Restructured Technology Up-gradation Fund Scheme and nearly doubled its outlay for the Eleventh Plan period from ₹ 8000 crore to ₹ 15,000 crore.

Inflation, particularly in food articles, has been a major challenge in many countries including India. Rising global prices of commodities, industrial materials and fuels have contributed to inflation. The Government has taken several

measures to ease the supply constraints, like reduction in import duties and a calibrated ban on exports. In order to ease the pressure of high international prices on fuels, custom duty on crude oil and import duty on petrol and diesel has been reduced.

Strong policy actions by RBI and effective measures by the Government of India have yielded results. Inflation in primary food articles fell sharply, giving relief to the common man. General inflation has also eased.

The Government has taken various steps to attract overseas capital to India by liberalizing rules regarding External Commercial Borrowings, increasing the limits on lending by Foreign Institutional Investors and launching of schemes to attract investment in mutual funds and equity from Qualified Foreign Investors.

The Government has set up the Financial Sector Legislative Reforms Commission to help rewrite and harmonize financial sector legislation, rules and regulations to address contemporary requirements.

My Government has undertaken a number of e-Governance initiatives for improving tax-payer services, transparency, accountability and efficiency in the direct and indirect tax administration in India. The e-filing of income tax returns, e-payment of taxes, ECS facility for electronic refunds directly in taxpayers' bank accounts and electronic filing of TDS returns are now available throughout the country. A Single Window System, called Aayakar Seva Kendra, for computerized registration of all taxpayers' applications including paper income tax returns, has been introduced.

India's merchandise exports touched US\$ 298 billion during 2011 registering a growth of more than 34 per cent over 2010. My Government has prepared a roadmap to double our merchandise exports to US\$ 500 billion by 2013-14. Comprehensive economic partnership agreements with Japan, Malaysia, Republic of Korea and a Free Trade Agreement with ASEAN have come into force. Negotiations with the European Union and a number of other countries are underway.

Under the Financial Inclusion Plan, nearly 73,000 habitations with population of over 2000 have been identified for extending banking services through banks or technology based banking solutions. By November, 2011, over 49000 villages had been covered. In order to promote the Self Help Groups, particularly those run by women, guidelines have been formulated to involve Non-Government Organizations.

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My Government intends to recapitalise the Public Sector Banks to the extent necessary to maintain their financial health. The process to recapitalise 40 Regional Rural Banks has also been started.

My Government is preparing a Mission Plan 2012-2022 for the Indian electrical equipment industry. To promote electric automobiles, the National Board of Electric Mobility and the National Council of Electric Mobility have been formed. A scheme for promotion of the capital goods industry will be launched during the 12th Five Year Plan. A Policy for acquisition of raw material assets abroad has been instituted.

. My Government has announced a National Manufacturing Policy which aims at augmenting the share of manufacturing in GDP to 25 per cent within this decade and creating 10 crore new jobs. Government will be establishing National Investment and Manufacturing Zones to promote growth in manufacturing.

The iconic Delhi Mumbai Industrial Corridor being developed along the Western Dedicated Rail Freight Corridor between Dadri and Navi Mumbai has made significant progress. My Government has decided to provide ₹ 17,500 crore to the DMIC over a period of five years for implementation of trunk infrastructure projects and another ₹ 1000 crore for project development activities.

The Government has recently approved the Public Procurement Policy for goods produced and services rendered by Micro and Small Enterprises with a special provision for enterprises owned by Scheduled Castes and Scheduled Tribes.

To promote a strong competition culture, my Government is finalizing the National Competition Policy. The revised Companies Bill has been introduced in the Parliament.

My Government accords high priority to development of adequate and quality infrastructure to enable India to achieve sustainable and inclusive economic growth and make India a globally competitive economy. To meet the challenge of mobilizing resources for infrastructure, my Government has taken a number of initiatives such as issuing regulations for setting up Infrastructure Debt Funds to tap pension and insurance funds for the first time. A uniform definition of Infrastructure is also being finalised.

In order to promote private sector participation in creation of infrastructure, the Government has included additional sub-sectors under the Scheme for Financial Support to Public Private Partnerships in Infrastructure under the Viability Gap Funding Scheme. These include capital investment in the creation of

modern storage capacity including cold chains and post-harvest storage, education, health and skill development.

We need to significantly upgrade and expand our infrastructure. My Government is making efforts to increase port capacity. Rail and road connectivity to ports is being improved. Possibilities are being explored to take up more inland water transport projects particularly in the North East.

A comprehensive modernization programme of Railways is being launched. More dedicated freight corridors, in addition to the eastern and western corridors already in progress, will be built to segregate freight and passenger train operations.

My Government continues to give priority to road development. Projects for construction of at least 7000 kms of roads will be awarded this year. Initiatives have been taken to ensure transparency by switching to e-procurement and e-tendering.

Measures will be taken to protect the interests of air travellers. A Bill will be introduced this year for a Civil Aviation Authority to ensure safe, secure and affordable air services. An independent Air Accident Investigation Bureau will be constituted. Air traffic management services and airports will be upgraded and modernized.

My Government is taking all measures to step up the domestic production of oil and gas. The 9th round of New Exploration Licensing Policy has commenced. Bharat Oman Refinery Limited, a joint venture of BPCL and Oman Oil Company with refining capacity of 6 million metric tonnes per annum, was commissioned in June 2011.

My Government is working to connect all people across the country. Today there are 76 telephone connections for every 100 persons. My Government is working on new policies on Telecom, Information Technology and Electronics. A National Optical Fibre Network is being created at a cost of ₹ 20,000 crore for providing Broad-band connectivity to all Panchayats. Suitable measures are being put in place to facilitate the domestic manufacture of IT hardware.

As we expand our economy our energy requirements are expected to more than double in a decade. There are major achievements on the power generation front. Capacity addition in the 11th plan period is likely to be around 52,000 MW as against 21,000 MW in the 10th plan period. In 2011-12 alone we are likely to add a record 15,000 MW.



Under the Restructured Accelerated Power Development Reforms Programme, projects of around ₹ 30,000 crore have been sanctioned in about 1400 identified towns. For strengthening the distribution networks in other areas, my Government has approved the setting up of the National Electricity Fund that would provide interest subsidy on loans disbursed to the State Power Utilities. The Fund aims at galvanizing an investment of around ₹ 25,000 crore in the next two years. The Government has initiated steps to ease the supply of fuel for power generation.

We need new and renewable ways to cater to our energy demands. Solar power projects of around 400 MW are planned to be added by the end of the current financial year under the Jawaharlal Nehru National Solar Mission. One of the objectives of the Mission is to bring the cost of solar power generation closer to grid parity levels. I am happy to inform you that recent tariff bids are 50 per cent less than they were when the Mission was launched just two years ago.

The installed capacity of nuclear plants in the country has risen to 4780 MW, and is expected to further increase to 10,080 MW by the end of the 12th Plan. My Government attaches the highest priority to safety while harnessing nuclear energy, and will not compromise on safety or the livelihood of any section of society in the pursuit of our nuclear energy programme. After the Fukushima accident in Japan in March 2011, my Government ordered technical reviews of all safety systems of nuclear power plants in the country. The reports were made public and their recommendations for enhancing safety are being implemented. The Nuclear Safety Regulatory Authority Bill has been introduced in the Parliament.

My Government introduced the Mines and Minerals (Development & Regulation) Bill in the last session of the Parliament. The Bill aims at putting in place a legislative framework that would accelerate investments and infuse advanced technology in the mining sector and ensure that proceeds from mining activities are available for developing the areas affected by it and maintaining environmental balance.

India played a constructive and leading role in reaching positive outcomes in the international climate change talks held in Durban in December 2011. We will continue to engage with the international community.

My Government attaches utmost importance to the conservation of our environment and biodiversity. The National Ganga River Basin Authority is galvanizing the efforts of the Centre and the States for cleaning the river in a holistic manner. Pollution abatement works of about ₹ 2600 crore have been sanctioned by the Authority in the last three years.



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I am happy to say that India is hosting the 11th Conference of the Parties to the UN Convention on Biodiversity in Hyderabad in October, 2012. My Government will endeavour to use this Conference to bring about global consensus and forward-looking action on initiatives like operationalization of access and benefit sharing mechanisms. It would also promote community participation in conservation of resources.

My Government has revised and strengthened the Project Tiger Scheme with a Central assistance of over ₹ 1200 crore for the Eleventh Plan Period. A special Programme for re-introducing the extinct Cheetah has also been instituted.

A national mission for a Green India has been mooted under the National Action Plan on Climate Change for increasing the forest cover and improving its quality over 10 million hectares.

India's rightful place in the comity of nations hinges on our ability to achieve socio-economic transformation through scientific and technological excellence. My Government will persevere in its efforts to increase the expenditure on Research & Development from 1 per cent to 2 per cent of GDP. Public investment in Research & Development has grown at 20 to 25 per cent each year during the 11th Plan period. Government has successfully introduced the Innovation in Science Pursuit for Inspired Research or INSPIRE scheme and more than 5 lakh science students have been given awards till now.

A number of institutional initiatives have been taken to facilitate innovation in the field of science & technology. A Biotechnology Industry Research Assistance Council is being set up as a not-for-profit company to facilitate the growth of biotech industry to help small and medium enterprises. To focus on socio-economic issues of national importance that have linkage with science & technology, an Academy for Science Policy Implementation and Research or ASPIRE has been set up. The Academy of Scientific and Innovative Research has also been set up.

The Monsoon Mission programme launched by my Government will enable us to significantly improve monsoon prediction for the benefit of our farmers. The coverage of farmers under the agro-meteorological services will be raised from the current level of 10 per cent to around 40 per cent in the next Plan period. Integrated ocean information advisory services will be extended to 90 per cent of coastal fishermen in our country.

My Government pursued the utilization of space technologies for national benefit. Eight satellites were launched successfully. The communication satellite GSAT-8 was put into orbit. Several major satellite launches are planned for 2012,

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including India's first microwave remote sensing satellite with all-weather imaging capability and India's first navigational satellite. We propose to conduct the next flight of the Geosynchronous Satellite Launch Vehicle using the indigenous cryogenic upper stage in 2012.

Our Armed Forces are known for their professionalism, discipline and devotion to duty. The Government of India is committed to ensuring the welfare of all our Servicemen and Ex-servicemen.

Active measures are being undertaken to maintain the three Services as a modern and evolving force that is capable of meeting the security challenges of the future, including coastal security. Our focus is on enhancing domestic defence production capabilities as well as achieving technological self-reliance in weapons and delivery systems. In the years ahead, our aim is to make our Armed Forces among the technologically most advanced in the world. Recent milestones in this direction include the launch of the Agni-IV missile and the proposed induction of the Light Combat Aircraft, Tejas, into the Indian Air Force.

The Central Armed Police Forces protect our borders and our hinterland with equal valour and sacrifice. For these forces, my Government is setting up the first medical institute and super speciality hospital as a mega health care infrastructure project.

In the area of internal security my Government has launched a number of measures towards development of areas affected by Left Wing Extremism. The Integrated Action Plan with an outlay of ₹ 3,300 crore in the last two years has brought development to the villages in the most backward and violence-affected districts of the country. The Plan, which was being implemented so far in 60 districts, has been extended to 78 districts.

My Government has shown that acts of violence can be contained with a firm but humane approach. The security situation in the North Eastern States and Jammu & Kashmir has shown considerable improvement during the last year. My Government has always been willing to enter into dialogue with any group willing to abjure the path of violence. It is encouraging that a number of organisations have come forward seeking resolution of their grievances in a peaceful manner.

A major success achieved in Jammu & Kashmir was the conduct of the Panchayat elections after a long gap. It received an overwhelming response from the people with more than 80 per cent voter turnout. More than one crore pilgrims had 'Darshan' of Mata Vaishno Devi during 2011. The Special Industry Initiative Scheme known as "Udaan" and the Skill development and Employment Scheme called "Himayat" have been launched for the youth of Jammu & Kashmir. While

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"Udaan" aims at targeting 40,000 youth for skill development, "Himayat" would be covering one lakh youth in the next 5 years at a cost of ₹ 235 crore. More than 1,000 trainees have already been given placement letters in different sectors.

The bomb blasts on July 13, 2011 in Mumbai and September 7, 2011 in Delhi were a grim reminder that terrorist modules continue to be active in the country. In 2011, eighteen terrorist modules were neutralized. The National Intelligence Grid and the National Counter Terrorism Centre aim to improve India's capability to counter internal security threats.

In deference to the long cherished wishes of the people of the region, my Government signed a tripartite agreement for setting up of the Gorkhaland Territorial Administration. Another tripartite Memorandum of Settlement has been signed with United People's Democratic Solidarity in Assam. A non-lapsable central pool of resources has been created to cover the gaps in funding requirements of central Government projects in the North-East.

In the realm of foreign affairs my Government has pursued a policy of promoting peace and cooperation in our immediate neighbourhood and beyond to enable us to achieve our goals of socio-economic development and national security. My Government remains firmly committed to the success of the South Asian Association for Regional Cooperation. We wish to see all nations in South Asia prosper, enjoy stability and realise their true potential through the broadening of regional economic cooperation, trade and infrastructure development.

This process received significant impulses from the visits of the Prime Minister to Afghanistan, Bangladesh and the Maldives and the visits of the President of Myanmar, His Majesty the King of Bhutan, the President of Afghanistan and the Prime Minister of Nepal to India.

The Protocol on the Land Boundary Agreement between India and Bangladesh paves the way for settlement of long standing issues and a mutually beneficial bilateral cooperation. My Government also initiated steps for resettlement and rehabilitation of the internally displaced persons in Sri Lanka.

We are committed to resolving all outstanding issues with Pakistan through dialogue. We look forward to building upon the progress made so far mindful of the need for Pakistan to take credible action against terrorist groups and the related infrastructure on its soil.

India's 'Look East' policy has resulted in a significantly deeper engagement with countries of East Asia and South-East Asia. We were privileged to have the Prime Minister of Thailand as the Chief Guest for this year's Republic Day

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celebrations. India will, for the first time, host a commemorative India-Association of South-East Asian Nations (ASEAN) Summit in December this year to mark twenty years of our dialogue partnership.

India has a vital stake in the peace, stability and progress of the countries of West Asia and North Africa. Over six million Indians live and work in the Gulf region. We would like the people of the region to chart their own pathways to nation building and development at this historic time of transition and change. We are unwavering in our support to the Palestinian cause.

Our traditional relationship with Africa received a fresh impetus following the second Africa-India Forum Summit which was held for the first time in Africa last year. Our ambitious Pan African e-Network project has been commissioned in 47 out of 54 countries in the African continent.

The visit by the Head of State of Slovenia to India, my visits to Austria and Switzerland and the Vice-President's visit to Turkey consolidated our political relations with Central Europe. The Prime Minister's visit to Kazakhstan and the visit of the President of Uzbekistan to India added new impetus to our relations with Central Asia.

Our partnerships with the major world powers continue to develop. The United States is a valued strategic partner with whom we have a multi-faceted relationship based on our national interests. India's special and privileged Strategic Partnership with Russia was further strengthened during Prime Minister's visit to Russia last year. We attach high priority to the development of our Strategic and Cooperative Partnership with China. The rapid growth of our trade and economic relations with China has significance not only for our bilateral relationship, but for the global economy as a whole. India's relations with the European Union and its Member-States are based on shared values and expanding commercial, economic and people to people exchanges. India's relations with Japan continue to expand in the economic as well as security spheres based on strong political will on both sides.

India played an active part in the G-20, BRICS and IBSA processes. We look forward to shortly hosting the next BRICS Summit in India. As a non-permanent member of the United Nations Security Council, we have sought to work with the rest of the world in efforts to maintain international peace and security while respecting the established principles of international law, national sovereignty and territorial integrity.

My Government has embarked upon a comprehensive overhaul of the Passport issuance system through the mission-mode "Passport Seva Project" which

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is expected to be fully implemented during the current year. An Integrated online Visa application system under the Immigration, Visa and Foreigners Registration & Tracking scheme is under implementation.

The overseas Indian community is a vibrant element of India's civilizational and cultural ethos. Last year, my Government undertook Operation Safe Homecoming to evacuate over 16,000 Indian nationals from Libya in view of the deteriorating situation in that country. We also made arrangements for evacuation of Indian nationals from Egypt and Yemen following disturbances in those countries. A Bill has been introduced in the Parliament to streamline and merge the People of Indian Origin and Overseas Citizen of India schemes by amending the Citizenship Act.

Hon'ble Members, my Government is showing a new path towards rapid development and modernisation based on the belief that a prosperous society can be built on the principles of humanity, equality and fraternity which the founding fathers of our nation so cherished. We are presenting a new template of a society where livelihoods can be secured for millions of underprivileged and the aspirations of our youth for a better life can be met; a society where massive developmental projects do not impinge on the security of the ecology and environment; a society that is open, democratic and transparent, but where national security is always paramount.

. Hon'ble Members, Parliament has a heavy agenda. I hope that all of you will work together in a spirit of constructive cooperation to discharge the business before the two Houses. I offer my best wishes to you in your task of fulfilling the aspirations of the people.

**Jai Hind!**

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**12.48 hrs.**

### **OBITUARY REFERENCES**

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of seven of our former colleagues, Shri M.Y. Ghorpade, Shri Ramachandra Ulaka, Shri Paragi Lal Chaudhary, Shri Brij Raj Singh, Shri M.O.H. Farook, Col. Rao Ram Singh and Shri Mani Ram Bagri.

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**Shri M.Y. Ghorpade** was a member of the Eighth Lok Sabha from 1986 to 1989 representing the Raichur Parliamentary Constituency of Karnataka.

Shri Ghorpade was a member of the Karnataka Legislative Assembly for seven terms. An able administrator, he served as Minister of Finance from 1972 to 1977 and Minister for Rural Development and Panchayati Raj during 1990, from 1992 to 1994 and again from 1999 to 2004 in the Government of Karnataka.

Shri Ghorpade served as a member of the Public Accounts Committee during the Eighth Lok Sabha.

A multifaceted personality, Shri Ghorpade was also an accomplished photographer and received several national and international awards for his outstanding contribution in the field of photography. He was recipient of the Fellowship of the Royal Photographic Society of Great Britain. Shri Ghorpade was also bestowed with the Karnataka Rajyotsava Award in 1985 and the Lalit Kala Academy Award in 1994.

A gifted writer, Shri Ghorpade has to his credit several books on varied subjects including his recent work “Developmental Ethos and Experience”.

Shri M.Y. Ghorpade passed away on 28 October, 2011 at Bangalore at the age of 80.

**Shri Ramachandra Ulaka** was a Member of the Third and Fourth Lok Sabhas from 1962 to 1970 representing the Koraput Parliamentary Constituency of Odisha.

Shri Ulaka was a Member of the Odisha Legislative Assembly from 1974 to 2000 for six terms. He served as Minister for Tribal and Rural Welfare and Supply from 1974 to 1977; Minister for Welfare from 1980 to 1985; Minister for Irrigation and Power from 1989 to 1990 and Minister for Mass Education, Forest and Welfare from 1995 to 1998 in the Government of Odisha.

Shri Ulaka was a Member of the Committee on Estimates and the Committee on Government Assurances during the Third Lok Sabha. He was a Member of the Committee on the Welfare of Scheduled Castes and Scheduled

Tribes and the Committee on Government Assurances during the Fourth Lok Sabha.

An agriculturist by profession, Shri Ulaka played a significant role in developmental activities in his constituency. He worked for the welfare of the poor and the deprived sections of the society. He was actively involved in development of tribal areas of Koraput and worked tirelessly in the service of the people.

Shri Ramachandra Ulaka passed away on 25 December, 2011 at Bhubaneswar at the age of 77.

**Shri Paragi Lal Chaudhary** was a Member of the Eleventh Lok Sabha from 1996 to 1997 representing the Misrikh Parliamentary Constituency of Uttar Pradesh.

Shri Paragi Lal Chaudhary was a Member of the Uttar Pradesh Legislative Assembly from 1981 to 1985 and 1986 to 1990.

A committed social and political worker, Shri Chaudhary served as a Member and Deputy Chairman of the Zilla Parishad, Sitapur. Shri Chaudhary participated in the freedom struggle and worked for the upliftment of the downtrodden sections of the society.

Shri Chaudhary was associated with the management of several educational institutions in his constituency. He was a member of the Executive Body of Hind Kanya Inter College, Sitapur and R.M.G. College, Sitapur.

Shri Chaudhary was instrumental in setting up of a Housing Development Society for the welfare of deprived sections of the society. He also played a proactive role in organising various events to create social, cultural and educational awareness among the masses.

Shri Paragi Lal Chaudhary passed away on 17 January, 2012 at Lucknow, Uttar Pradesh at the age of 82.

**Shri Brij Raj Singh** was a Member of the Third Lok Sabha from 1962 to 1967 and the Sixth Lok Sabha from 1977 to 1979, representing the Bareilly and Aonla Parliamentary Constituencies of Uttar Pradesh, respectively.

Shri Brij Raj Singh was a Member of the Public Accounts Committee during the Sixth Lok Sabha.

A veteran freedom fighter, Shri Brij Raj Singh took active part in the freedom struggle during the Quit India Movement in 1942.

An agriculturist by profession, Shri Brij Raj Singh served as the President of Krishi and Utpadan Samiti, Bhuta. Shri Brij Raj Singh strove for the welfare of the poor, downtrodden and the deprived sections of the society.

Shri Brij Raj Singh passed away on 21 January, 2012 at Bareilly at the age of 87.

**Shri M.O.H. Farook** was a Member of the Tenth and Eleventh Lok Sabhas from 1991 to 1997 and the Thirteenth Lok Sabha from 1999 to 2004 representing the Puducherry Parliamentary Constituency.

Shri Farook was a member of the Puducherry Legislative Assembly from 1964 to 1991. He adorned the Office of the Speaker of the Puducherry Legislative Assembly for two terms from 1964 to 1967 and from 1980 to 1985. Shri Farook held the Office of Chief Minister of Puducherry for three terms from 1967 to 1968; 1969 to 1974 and from 1985 to 1990. He was also the Leader of Opposition in the Puducherry Legislative Assembly during 1990.

An able administrator, Shri Farook served as the Union Minister of State for Civil Aviation and Tourism from 1991 to 1992.

Shri Farook served as the Governor of Jharkhand from January, 2010 to September, 2011 and was the Governor of Kerala from September, 2011 till his demise.

Shri Farook displayed his innate skills in diplomacy by ably serving as India's Ambassador to Saudi Arabia from 2004 to 2009.



A widely travelled person, Shri Farook represented the country in a number of Conferences at the International Level. He was the Deputy Leader and the Leader of the Haj Goodwill delegation in 1987 and 1989, respectively.

Shri M.O.H. Farook passed away on 26 January, 2012 at Chennai at the age of 75.

**Col. Rao Ram Singh** was a member of the Tenth and Eleventh Lok Sabhas from 1991 to 1997 representing the Mahendragarh Parliamentary Constituency of Haryana.

Col. Singh was a member of the Haryana Legislative Assembly from 1977 to 1987. He held the office of the Speaker, Haryana Legislative Assembly from June, 1978 to May, 1982.

An able administrator, Col. Singh served as Minister of Education from January, 1977 to June, 1978 and Minister of Transport from June 1982 to June 1987 in the Government of Haryana. He also served as the Union Minister of State for Rural Development (Department of Wastelands Development) from July 1992 to March 1996.

During his long and illustrious career in the army, Col. Singh took part in the Second World War and fought in the 1947, 1965 and 1962 wars.

Col. Rao Ram Singh passed away on 30 January, 2012 at Gurgaon at the age of 87.

**Shri Mani Ram Bagri** was a member of the third Lok Sabha representing the Hissar Parliamentary Constituency of erstwhile State of Punjab from 1962 to 1967 and the Sixth and Seventh Lok Sabhas representing the Mathura Parliamentary Constituency of Uttar Pradesh and the Hissar Parliamentary Constituency of Haryana, respectively, from 1977 to 1984.

Shri Bagri was a member of the Punjab Legislative Assembly from 1953 to 1955.

A committed social and political worker, Shri Bagri strove for the welfare of the weaker sections of the society and worked untiringly to solve their problems. He was instrumental in initiating several welfare projects in his constituency.

Shri Mani Ram Bagri passed away on 31 January, 2012 at Hissar, Haryana at the age of 92.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

**Hon. Members,** on 6 February, 2012, a strong local earthquake of magnitude 6.9 on the Richter Scale occurred in the central Philippines off shore Negros Oriental and Cebu. According to official statistics, as on 20 February, 2012 there have been 69 deaths, 112 injured and 62 missing. The earthquake caused extensive damage to houses, public buildings, roads and bridges.

**13.00 hrs.**

The fortitude and the strong sense of unity with which the people of the Philippines have responded to this tragedy is admirable. Hon. Members may recall that this tragedy has struck shortly after the horrific storm 'Sendong' visited the territory of the country. The House joins me in conveying sympathy and solidarity of the people of India with the people of the Philippines in this hour of trial.

Hon. Members, on 22<sup>nd</sup> February, 2012 at least nineteen Army personnel were killed and several others including two civil porters were injured in two massive avalanches that hit the hilly regions on Ganderbal and Bandipora districts of Kashmir Valley. Extensive damage to Army and civil properties in these areas has also been caused by these avalanches.

The House expresses its profound sorrow on this natural calamity which has brought pain and suffering to the families of the bereaved and affected persons.

12.03.2012

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

**13.0 ½ hrs.**

*The Members then stood in silence for a short while.*

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12.03.2012

**13.01 hrs**

**PAPER LAID ON THE TABLE**

MADAM SPEAKER: Now, Paper to be laid.

Dr. Charan Das Mahant.

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं श्री शरद पवार की ओर से, भारतीय कृषि की स्थिति, 2011-12 के बारे में प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 6159/15/12)

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**13.01 ½ hrs**

**RESIGNATIONS BY MEMBERS**

MADAM SPEAKER: I have to inform the House that the following Members have resigned from the membership of Lok Sabha:

(i) Shri D.V. Sadananda Gowda, elected Member from Udupi-Chikmagalur Parliamentary Constituency of Karnataka has submitted resignation *vide* his letter dated 28<sup>th</sup> December, 2011; I have accepted his resignation with effect from 29<sup>th</sup> December, 2011; and

(ii) Shri M. Raja Mohan Reddy, elected Member from Nellore Parliamentary Constituency of Andhra Pradesh has submitted resignation *vide* his letter dated 24<sup>th</sup> August, 2011; I have accepted his resignation with effect from 28<sup>th</sup> February, 2012.

Now, the House stands adjourned to meet tomorrow, the 13<sup>th</sup> March, 2012 at 1100 a.m.

**13.02 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Tuesday, March 13, 2012 / Phalguna 23, 1933 (saka)*

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